

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 622/2024

IN THE MATTER OF:

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA AND ORS.

...RESPONDENTS

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FILED THROUGH:

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Archana yadav

Shivani Chawla

[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]

Chinmay

Rhythm

[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 59- M/s Addagio Knit Creation Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 24.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 622/2024

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**OBJECTIONS TO THE REPORT OF THE JOINT COMMITTEE ON
BEHALF OF RESPONDENT NO. 59, M/S ADDAGIO KNIT CREATION
PVT. LTD.**

MOST RESPECTFULLY SHOWETH:

1. That the present objections are being filed on behalf of M/s Addagio Knit Creation Pvt. Ltd., Respondent No. 59, in compliance with the order dated 27.02.2025 passed by this Hon'ble Tribunal wherein the newly impleaded respondents were directed to file their objections to the Joint Committee Report dated 03.01.2025. As per the order dated 08.01.2025, the Answering Respondent has been impleaded as Respondent No. 59 along with other industries based on the Joint Committee Report.
2. That at the outset, it is submitted that the observations recorded in the Joint Committee Report do not fully reflect the compliance status of the answering respondent, and certain findings therein are based on erroneous assumptions, miscalculations, and an outdated compliance assessment.
3. That the answering respondent has undertaken substantial investments in advanced environmental control measures to ensure strict adherence to all

applicable environmental norms. The answering respondent denies any deliberate non-compliance and submits that the alleged deficiencies, if any, were either technical in nature or have already been rectified through corrective measures undertaken post-inspection.

4. **OBJECTIONS TO THE JOINT COMMITTEE REPORT**

- 4.1. That the Answering Respondent submits that an inspection was conducted on 08.08.2024, and certain observations were recorded regarding the operation of its Primary Effluent Treatment Plant (PETP). The Answering Respondent further submits that a Show Cause Notice (SCN) dated 02.01.2025, was issued by the Haryana State Pollution Control Board (HSPCB). The inspection report and the SCN allege non-compliance on certain grounds, including reduction in pollution parameters and possible dilution, among other operational concern
- 4.2. That it is submitted that all of the above issues were raised in the Show Cause Notice issued by HSPCB, to which the answering respondent submitted a detailed and reasoned response. The answering respondent duly clarified its position and provided documentary evidence of its compliance to HSPCB. Therefore, the continued reliance on these findings is unjustified and does not accurately reflect the present compliance status of the unit. A Copy of the latest detailed and reasoned response to the HSPCB Show Cause Notice along with all the relevant annexures is annexed herewith and marked as **ANNEXURE R-1**.
- 4.3. That the answering respondent categorically denies the allegation of dilution and submits that the effluent generated by the unit is routed to the CETP via a dedicated pipeline after necessary filtration. The inspection report does not establish any direct causal link between the answering

respondent's PETP operations and the alleged pollution in Drain No. 6. The claim of dilution is based on assumption, and the observed reductions in COD/BOD indicate effective treatment, not dilution.

- 4.4. That Joint Committee Report alleges that there is non-compliance due to high reduction in pollution parameters which has been apprehended as dilution with fresh in PETP among various other allegations.
- 4.5. That it is submitted that the answering respondent maintains proper operational records, including PETP input/output data and water usage logs. Flow meters have been installed at the ETP inlet and water scrubber system. Logbooks and records are duly maintained, and the answering respondent has never discharged untreated effluent. No dilution has occurred, and the effluent characteristics align with the specific operations of the unit.
- 4.6. That the answering respondent respectfully submits the following specific discrepancy in the Joint Committee Inspection Report:
 - (a) That in Section B – *Consent Section (Row 5)*, the Joint Committee Report incorrectly records the validity of the Consent to Operate (Air/Water) and the Hazardous Waste Authorization as valid only up to 30.09.2024. In fact, both are valid up to 30.09.2029, as per the valid approvals granted to the unit. Additionally, the NOC from CGWA/Other Authority is stated as expired on 10.02.2024, whereas the answering Respondent had obtained NOC from HWRA from 11.02.2024 till 10.02.2025.
- 4.6. That the answering respondent has also initiated a water balance study through a government-recognized institution, as part of its commitment to

maintaining and enhancing compliance standards. The said study shall be implemented in full upon finalization.

- 4.7. That the answering respondent has consistently implemented stringent compliance measures to ensure that operations remain in accordance with the prescribed norms. The respondent maintains proper records of water and effluent data, ensuring that all logbooks related to freshwater consumption and effluent generation are updated regularly.
- 4.8. That the answering respondent holds a valid Consent to Operate (Air and Water) issued by the Haryana State Pollution Control Board, which is valid up to 30.09.2029. The answering respondent also holds a valid authorization under the Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016, which is similarly valid till 30.09.2029. Additionally, the respondent possesses a valid No Objection Certificate (NOC) from the Haryana Water Resources Authority (HWRA) for groundwater extraction, which remained in force until 10.02.2025. The answering Respondent has applied for renewal of NOC from HWRA which is under process.
- 4.9. That any adverse order based on the findings of the Joint Committee Report would have severe financial implications and cause significant operational disruptions to the answering respondent. The unit employs a large workforce, and any disruption in operations would negatively impact the livelihoods of numerous employees and their families.
- 4.10. That in view of the above, the answering respondent prays that the findings in the Inspection Report be reconsidered, as they are based on mere assumptions rather than conclusive evidence of dilution. The answering respondent submits that corrective measures are already in place, ensuring

ongoing compliance with all applicable environmental laws. Further, given that the CETP's inefficiencies contribute significantly to the overall compliance status, the answering respondent cannot be unfairly categorized as non-complying without a thorough and individualized assessment of its operational processes.

- 4.11. That in light of the foregoing submissions, the answering respondent categorically denies any allegations of non-compliance and submits that the findings of the Joint Committee Report and the subsequent classification of the answering respondent as non-complying are based on assumptions rather than conclusive evidence. The answering respondent has consistently adhered to prescribed environmental norms, holds valid statutory permissions, and has taken proactive measures to ensure compliance.
 - 4.12. That in view of the discrepancies in the findings and the absence of a direct causal link between the answering respondent's operations and the alleged environmental violations, it is most respectfully prayed that the answering respondent be provided with an opportunity to cooperate with the authorities and implement any further recommendations, if necessary.
 - 4.13. That the answering respondent remains committed to environmental sustainability, regulatory compliance, and responsible industrial operations and prays for a just and fair assessment of its compliance status.
5. The answering respondent further reserves its right to file additional pleadings or affidavits, if necessary, in response to any subsequent developments in the present proceedings.

FILED THROUGH:



[SIDDHARTH BATRA], [ARCHANA YADAV] [SHIVANI CHAWLA]



[CHINMAY DUBEY] & [RHYTHM KATYAL]

Advocates for Respondent No. 59- M/s Addagio Knit Creation Pvt. Ltd.

8A, Sagar Apartments, 6-Tilak Marg,

New Delhi-110001.

Mob.: 9888884445

Date: 24.05.2025

E-mail: siddharth.batra@satramdass.com

Place: New Delhi

Phone: 011 4704 6111

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

O.A. No. 622 of 2024

IN THE MATTER OF:-

Varun Gulati

Applicant

Versus

State of Haryana & Ors.

Respondents

AFFIDAVIT

I, Sanjeev Kumar S/o late Sh. Prahlad Chand Kakkar, aged about 58 years R/o Plot No 151, Upper Ground Floor, Engineers Enclave, Pitampura, Delhi 110 034, do hereby solemnly affirm and stat as under:

1. That I am the authorized signatory of Respondent No. 59, M/s. Addagio Knit Creations Pvt Ltd, having its office at Plot No. 217, 224 HSIIDC Phase -1, Barhi Industrial Estate, Sonipat (HR), in the aforesaid Original Application, I am aware of the facts and circumstances of the case in my official capacity as stated above and hence, entitled to swear this affidavit.
2. That the accompanying reply has been drafted by my counsel under my instructions, and I say that the statements and submissions made in the said reply are true and correct to best of my knowledge based upon the records and my belief. I pray that the said reply to be treated as part and parcel of this Affidavit and the same is not being reproduced for the sake of brevity.
3. I say that the documents / annexure produced along with the reply are true copies of its originals.

11 MAR 2025



For Addiago Knit Creation Pvt. Ltd.

[Signature] Director

DEPONENT

VERIFICATION:-

Verified that the contents of the above affidavit are true and correct to the best of my knowledge, belief and nothing material information has been concealed therefrom. No part of it is false.

Verified at _____ on this ____ day of , 2025.

For Addiago Knit Creation Pvt. Ltd.

[Signature] Director

DEPONENT

ATTESTED
[Signature]
Notary Public Delhi



~~10 MAR 2025~~

11 MAR 2025

**HARYANA STATE POLLUTION CONTROL BOARD**Plot No. 1, Sector-15, Part-II, Sonapat
Ph. - 0130-2236119, E-mail ID: - hspcbrosr@gmail.com

No. HSPCB/SR/2025/ 2715

Dated: 20/11/25

To

M/s Addagio Knit Creation Pvt. Ltd.,
Plot No. 217 224, HSIIDC, Indl. Area, Barhi,
District Gurgaon, Sonapat, Haryana

Sub: Show Cause Notice for Closure under section 33-A of Water Act, 1974, prosecution action under section 43/44 of Water Act, 1974, revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 and imposing environmental compensation as per order dated 22.12.2021.

Whereas, the unit was inspected on 08.08.2024 by the Joint Team of CPCB and HSPCB in reference to OA No.622/2024 titled as Varun Gulati Vs State of Haryana & Ors. pending before Hon'ble NCT, New Delhi and the unit is involved in process of Dyeing and washing having CTO valid upto 30.09.2029.

Whereas, during inspection following deficiencies have been observed which need to be remedied as per condition of CTO granted to the said unit:-

1. Specific effluent generation & discharge are also too much lower than fresh water consumption, indicating that either fresh water consumption/effluent generation/effluent discharge logbook is not properly/correctly maintained or unit is bypassing untreated effluent
2. Effluent characteristics: as per analysis report is as below: -

Parameter	PETP inlet	PETP outlet	Prescribed discharge norms	Compliance w.r.t norms
pH	9.4	8.0	6.0-9.0	With existing treatment scheme, such a high reduction in pollution parameters indicates dilution with freshwater in PETP at different stages Non - compliance (Dilution)
BOD (mg/l)	112	32	500	
COD (mg/l)	301	94	1400	
TSS (mg/l)	245	30	1500	
TDS (mg/l)	2584	1328	2100	

3. With existing treatment scheme, such a high reduction (BOD: 112 mg/l to 32 mg/l (83.61%), COD: 301 mg/l to 94 mg/l (68.77%), TSS: 245 mg/l to 30 mg/l (87.55 %), TDS: 2584 mg/l to 1328

mg/l (48.61%) and FDS: 1952 mg/l to 1020 mg/l (47.75%) in pollution parameters indicates dilution with freshwater in PETP at different stages.

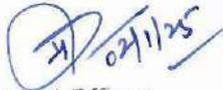
Recommendation of the Team:-

1. The unit shall conduct study on water balance through government reputed institutes.
2. The unit shall ensure that effluent not discharged without treatment.
3. The unit shall obtain valid no objection certificate from HGWA.

Therefore, you are hereby directed to show cause & explain within **15 days** as to why closure action may not be taken against your unit u/s 33-A Water (Prevention and Control of Pollution) Act, 1974, prosecution action under section 43/44 of Water (Prevention and Control of Pollution) Act, 1974 and revocation of consent u/s 27 of the Water (Prevention & Control of Pollution) Act, 1974 & u/s 21 (4) of the Air (Prevention and Control of Pollution) Act, 1981 besides initiation of legal action under the Acts for non-compliance of the relevant provisions of Environmental Acts/Rules/Laws.

In case you fail to reply/comply with the deficiencies mentioned above within above mentioned stipulated time period, it will be presumed that you have nothing to say in this regard and accept the status as mentioned above, which will warrant closure action against your unit under relevant Acts/Rules besides initiation of legal action under the relevant Acts/Rules without giving any further notice.

Whereas, for the above said violations you are liable to pay the Environmental Compensation in terms of the directions of Board issued letter no. HSPCB/PLG/2021/2343-2350 dated 22.12.2021 as assessed by the Board as per methodology defined therein.


Regional Officer,
Sonepat Region.

Dated:

Endst. No. HSPCB/SR/2025/

A copy of the above is forwarded to the Chairman, HSPCB, Panchkula for information, please.


Regional Officer,
Sonepat Region.

ADDAGIO KNIT CREATIONS PRIVATE LIMITED¹¹

Plot No. 217, Barhi Industrial Area, HSIIDC, Distt. Sonipat (HR)

Ref. No.....

Date 30-01-2025.....

To,

The Regional Officer,
Haryana State Pollution Control Board,
Sector - 15, Sonipat Haryana.

Subject :- Request for Extension of Timeline to Submit a Reply to Show Cause Notice.

Reference :- HSPCB Letter No. HSPCB/SR/2025/2715 Dated 02/01/2025 received on 16/01/2025.

Respected Sir,

This is with reference to the Show Cause Notice issued under the provisions of the Water (Prevention and Control of Pollution) Act, 1974. We sincerely acknowledge the receipt of the notice and fully understand its importance.

However, due to some unavoidable circumstances, we are currently unable to compile the necessary information and supporting documents required to provide a comprehensive and accurate reply. To ensure that we can address the concerns raised in the notice effectively and in detail, we kindly request an extension of the timeline for submitting our reply by Additional 7 days or upto 7th February 2025.

We assure you of our complete cooperation and are committed to complying with all environmental norms and regulations set by the Board. We believe the additional time will allow us to provide a well-documented and detailed response to your esteemed office.

We humbly request your kind consideration and approval for this Extension.

Thanking you & Oblige,

Yours faithfully,

For Addiagio Knit Creation Pvt. Ltd.

(SANJEEV KUMAR)

Director

For M/s. Addagio Knit Creations Pvt. Ltd.,

Director

Ref. No.....

Date: 06.02.2025

Date.....

WITHOUT PREJUDICE

To,

Regional Officer

Haryana State Pollution Control Board,

Sonapat Region, Sonapat.

Subject: REPLY TO THE SHOW CAUSE NOTICE DATED 02.01.2025.

Respected Sir,

This is in reference to the Show Cause Notice (SCN) No. HSPCB/SR/2025/2715 dated 02.01.2025, issued to M/s Addagio Knit Creation Pvt. Ltd., located at Plot No 217, 224 Phase-I, HSIIDC Industrial Estate, Barhi, Dist. Sonapat (HR) under Section 33-A, 27, and 43/44 of the Water (Prevention and Control of Pollution) Act, 1974, and Section 21(4) of the Air (Prevention and Control of Pollution) Act, 1981.

The SCN raises specific allegations, which are addressed in detail as follows:

A. BACKGROUND OF THE COMPANY

- a. That M/s Addagio Knit Creation Pvt. Ltd. is engaged in the business of dyeing and washing of garments and operates in compliance with environmental regulations under the Water (Prevention and Control of Pollution) Act, 1974, and Air (Prevention and Control of Pollution) Act, 1981.
- b. That our unit diligently maintains daily logbooks for key operational parameters, including production data, fresh water consumption, effluent generation, and effluent discharge, ensuring compliance with prescribed environmental norms.

Received
Sumay
07/02/25

For Addagio Knit Creation Pvt. Ltd

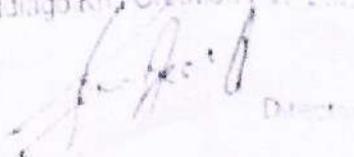
HARYANA STATE POLLUTION
CONTROL BOARD
Plot-1, Sector-15, Part-II
SONEPAT-131001(HR.)

B. ALLEGATIONS REGARDING NON-COMPLIANCE WITH DISCHARGE NORMS

I. REPLY TO PARA 1 – LOGBOOK MAINTENANCE & WATER BALANCE STUDY

- a. That our unit maintains a proper record of logbooks for freshwater consumption and ETP operations, which are updated on a daily basis to ensure compliance with prescribed environmental norms.
- b. That to further enhance monitoring efficiency, our unit has installed water flow meters at the ETP inlet and the water scrubber system, ensuring accurate measurement and control of water usage and discharge.
- c. That to scientifically validate water consumption and effluent discharge patterns, our unit has initiated a water balance study through a third-party government institute. Upon completion of this study, a detailed report will be submitted to the Board for reference and verification.
- d. That our unit remains committed to transparent reporting and compliance, and we assure the authorities that our effluent discharge data aligns with operational records, as documented in our logbooks and flow meter readings.
- e. A copy of the logbook records and supporting documentation is annexed herewith as Annexure A for reference.

For Adjiago Knj Creation Pvt Ltd.

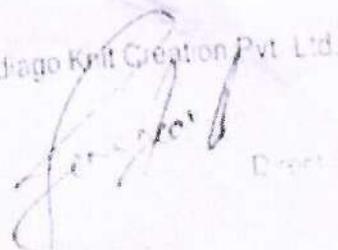


Director

II. REPLY TO PARA 2 - POLLUTION PARAMETERS & DILUTION ALLEGATIONS

- a. That our unit is primarily engaged in garment washing processes, and at the time of the inspection, **only the washing process was in operation.**
- b. That **no dilution of effluent with freshwater** occurred at any stage during operations, and **no such mechanism for dilution** exists in our unit. This fact was also **noted by the inspection team** during their visit.
- c. That during the washing process, **high-load COD and BOD chemicals are not used**, which naturally results in **lower values of these parameters** in the effluent.
- d. That the **reduction in BOD and COD values** in the treated effluent is consistent with our operational processes and does **not indicate any unauthorized dilution**, as alleged in the notice.
- f. That the analysis reports confirm that the **reduction in pollution parameters is within expected limits** and aligns with the nature of the process being conducted at the time of inspection.
- g. A copy of the relevant process documentation and analysis reports is annexed herewith as Annexure B for reference.

For Addhago Knit Creation Pvt. Ltd.



Director

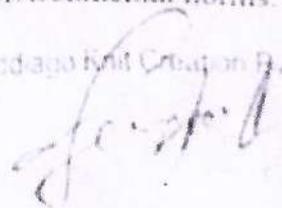
III. REPLY TO PARA 3 – CONFIRMATION OF NO DILUTION

- a. That our unit categorically confirms that no dilution of effluent with freshwater has occurred at any stage.
- b. That BOD and COD values were naturally lower during the inspection due to the absence of high-load COD & BOD chemicals in the washing process conducted at that time.
- c. That the observed reduction in pollution parameters aligns with the expected treatment efficiency of our Primary Effluent Treatment Plant (PETP) and does not indicate any unauthorized dilution.
- d. That our effluent analysis reports confirm proper treatment and reduction in BOD and COD values within expected ranges.

C. RESPONSE TO RECOMMENDATIONS MENTIONED IN THE SHOW CAUSE NOTICE

1. The unit shall conduct study on water balance through government reputed institutes
 - a. That our unit has already initiated the process of conducting a water balance study through a government-recognized institute.
 - b. That upon completion of the study, we will promptly submit a copy of the water balance report for review and necessary records.
 - c. That our unit remains committed to ensuring efficient water management and compliance with environmental norms.

For Aedago Knit Creation Pvt. Ltd



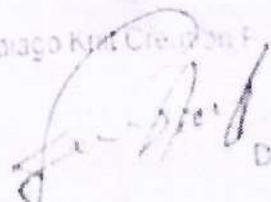
2. The unit shall ensure that effluent not discharged without treatment.

- a. That our unit strictly ensures that no untreated effluent is discharged at any stage of our operations.
- b. That our Effluent Treatment Plant (ETP) is fully functional and operates efficiently to treat all effluent before discharge in accordance with prescribed environmental standards.
- c. That our unit maintains regular logbooks and monitoring records, confirming that all effluent undergoes proper treatment.
- d. That the analysis reports from accredited laboratories consistently demonstrate compliance with discharge norms, copies of which are annexed herewith as Annexure-C for reference.
- e. That based on these facts, the allegation of untreated effluent discharge is unfounded and should be reconsidered.

3. The unit shall obtain valid no objection certificate from HWRA.

- a. That our unit has already obtained a valid Permission Certificate from the Haryana Water Resources Authority (HWRA) for groundwater extraction, and the renewal application has been duly submitted for approval.

For Addl. Dir. (C) & P. S. P.


Director

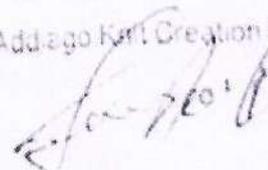
- b. That a copy of the current valid NOC and proof of renewal application submission is annexed herewith as Annexure-D for reference.
- c. That our unit remains in full compliance with ground water abstraction norms, and there is no unauthorized water usage.
- d. That based on the above compliance, the requirement mentioned in the recommendation has been **duly fulfilled**, and there are no outstanding deficiencies.

D. CTO APPROVAL CONTRADICTS ALLEGATIONS OF NON COMPLIANCE

- a. That Section 27 of the Water (Prevention and Control of Pollution) Act, 1974, states that a Consent to Operate (CTO) cannot be granted to a non-compliant unit.
- b. That our unit's CTO was renewed and remains valid until 30.09.2029, confirming that our facility was found compliant at the time of renewal. A copy of the Consent to Operate from 01.10.2024 to 30.09.2029 issued by Haryana State Pollution Control Board on 20.08.2024 is annexed herewith as Annexure -E.
- c. That if non-compliance existed, as alleged, the CTO should not have been renewed, rendering the SCN legally contradictory and untenable.

E. ABSENCE OF PROPER SAMPLING PROTOCOLS

For Addago Kart Creation Pvt Ltd.



a. That the sampling and testing data cited in the Notice are disputed on the following legal and procedural grounds:

- i. The test results indicating high TDS levels are scientifically implausible, given our operational and treatment processes.
- ii. The Environment (Protection) Act, 1986, mandates that sampling procedures be transparent and that industries be provided with test reports. In this case, no accredited laboratory reports have been shared with us, thereby denying us the opportunity to verify the accuracy of the findings.
- iii. The sampling method and equipment used have not been disclosed, making it impossible for us to assess whether the procedure adhered to prescribed regulatory standards.

b. That in light of these lapses, we request an independent third-party verification to confirm the accuracy of the alleged findings.

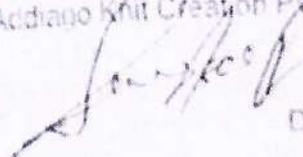
F. WATER CONSUMPTION DATA DOES NOT REFLECT USAGE OF FRESHWATER FOR DILUTION

a. That a thorough review of our logbooks and recorded water consumption data confirms that our unit has consistently operated within the prescribed freshwater consumption limits.

b. That the allegation that extra freshwater was added to effluent is based on assumption rather than verified data. Since our total freshwater usage remains within approved limits, the possibility of dilution simply does not arise.

c. That dilution, by its nature, requires an excess influx of fresh water, which is not reflected in our operational records. Our

For Addiano Knit Creation Pvt. Ltd.


Director

Effluent Treatment Plant (ETP) functions efficiently through advanced treatment processes rather than any form of dilution.

- d. That in light of this, we request a reconsideration of this observation as it does not accurately reflect the operational reality of our facility.

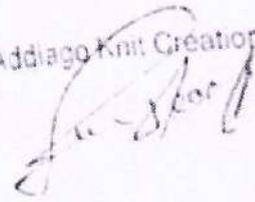
G. PROCEDURAL DEFECTS IN THE SHOW CAUSE NOTICE

- a. **Lack of Jurisdictional Clarity:** The SCN fails to specify the precise statutory violations, rendering it vague and legally untenable.
- b. **Violation of Natural Justice:** No supporting scientific reports or detailed evidence have been furnished, violating Audi Alteram Partem (Right to be Heard).
- c. **Delay in Issuance of SCN:** The inspection was conducted in August 2024, but the SCN was issued in January 2025, affecting its credibility and validity.
- d. **Disproportionate Action Proposed:** The SCN threatens closure and prosecution for minor or rectifiable deviations, which is contrary to the principle of proportionality.

H. ADVERSE SOCIO-ECONOMIC IMPACT OF ANY COERCIVE ACTION

- a. That the closure of our unit would result in the displacement of numerous employees, many of whom are the sole earners for their families.

For Addigo Knit Creation Pvt. Ltd


Director

- b. That any restrictive action would severely impact production, contractual obligations, and financial sustainability, affecting local suppliers and vendors.
- c. That vendors, suppliers, and ancillary businesses reliant on our operations would suffer significant financial losses, disrupting the local economy.
- d. That the principle of proportionality must be considered before any regulatory action is taken.

1. **OUR REQUEST & LEGAL POSITION**

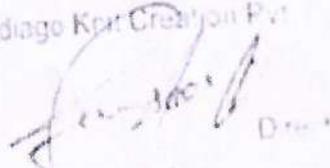
I. In view of the above, we respectfully request:

- a. Withdrawal of the Show Cause Notice, as it lacks substantive and procedural validity.
- b. Consideration of our compliance efforts, including CTO approval, groundwater extraction approval, responsible sludge management, and third-party verification of effluent treatment.
- c. A fair and independent re-inspection to verify our technical compliance.
- d. An independent third-party verification of our effluent treatment process.

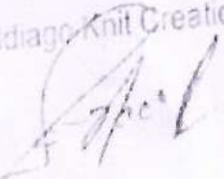
We reiterate our commitment to environmental compliance and look forward to a fair and just resolution of this matter.

Thanking you,

For Aditya Krr Creation Pvt



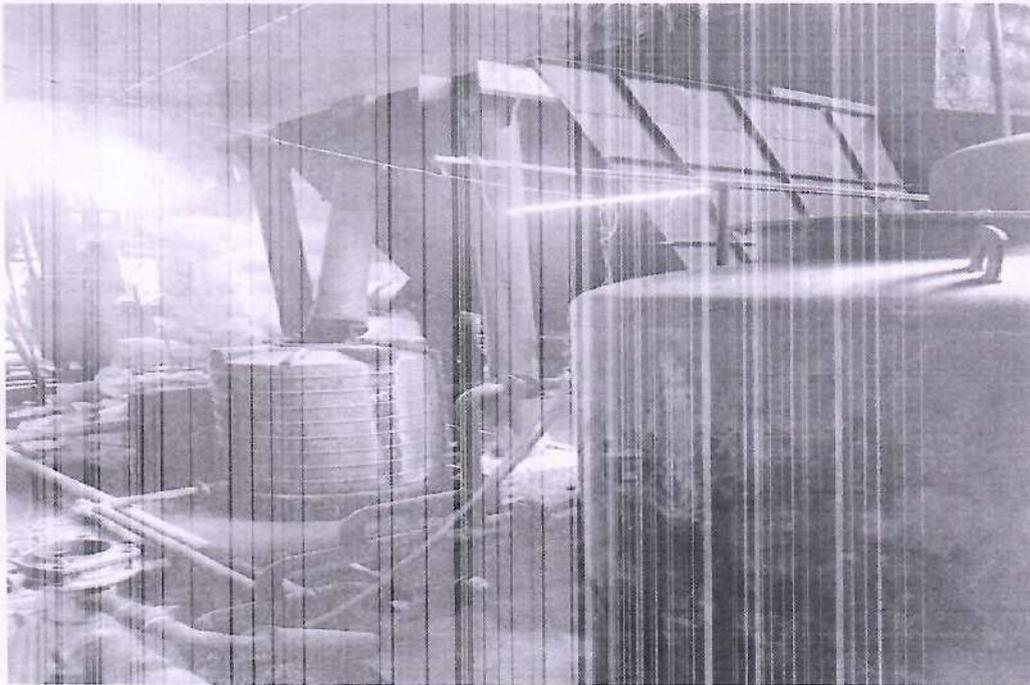
Yours sincerely, For Addagio Knit Creation Pvt. Ltd.



Director

Authorized Signatory

M/s Addagio Knit Creation Pvt. Ltd.
Plot No 217, 224 Phase-1, HSIIDC,
Industrial Estate Barhi,
Dist. Sonapat (HR).

ETP Adequacy Report**Submitted to****Haryana State Pollution Control Board, Sonapat****M/S ADDAGIO KNIT CREATION PVT LTD****Plot No. 217,224****HSI IDC- Industrial Area - Barhi****Study Conducted by**

Prof. A.K. HARITASH,
Head of Department
Environmental Engineering,
Delhi Technological University
(Formerly Delhi College of Engg.)
Bawana Road, Shahbad, Delhi - 110042

Dr Rajender Kumar (Environmental Expert
cum Head)
Envirothon Testing Lab & Research Centre
Plot No. 165 Sector 25 P-II HUDA,
Panipat-132103

Date: 06.02.2025

WHOM IT MAY CONCERN

It is confirmed that Prof. A.K. HARITASH, Head of Department Environmental Engineering, Delhi Technological University and Dr Rajender Kumar Environmental expert Envirochem Testing Lab & Research Centre, Panipat have done joint inspection and visit at unit M/s **ADDAGIO KNIT CREATION PVT LTD Plot No. 217,224 HSIIDC- Industrial Area – Barhi** We thoroughly inspected all manufacturing process, raw materials, total no of machinery ETP Plant and its components. Sample of ETP inlet and ETP outlet water tested by NABL approved lab based on inspection, visit and results of effluent characteristics found ETP is adequate to treat effluent as per HSPCB Standard.

 A. K. HARITASH Professor Department of Environmental Engineering Delhi Technological University Bawana Road, Shahbad Daulatpur, Delhi-42	
Prof. A.K. HARITASH, Head of Department Environmental Engineering, Delhi Technological University (Formerly Delhi College of Engg.) Bawana Road, Shahbad, Delhi – 110042	Dr Rajender Kumar (Environmental Expert cum Head) Envirochem Testing Lab & Research Centre Plot No. 165 Sector 25 P-II HUDA, Panipat-132103

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1. INTRODUCTION

M/S ADDAGIO KNIT CREATION PVT LTD is a textile processing industry located at Plot No. 217, 224 HSIIDC- Industrial Area – Barhi. ADDAGIO KNIT CREATIONS PRIVATE LIMITED is an Indian Private Limited Company incorporated on 30-Aug-2007. Unit having valid CTO consent from HSPCB vide HSPCB consent 313101724SONCTO73001346.

Table 1 List of Machinery

LIST OF MACHINERY				
Sr.NO	MACHINE NAME	TOTAL	RUNNING	CAPACITY/DAY
1	FRONT LINE	2	1	90-100PCS
2	DOUBLE DOOR	19	8	60-70PCS
3	SINGLE DOOR	3	2	40-45PCS
4	SAMPLE MACHINE	5	3	2-3PCS
5	DHOLL WOODEN	8	5	20-25PCS
6	DHOLL STEEL	1	1	35-40PCS
7	TROLLEY	30	25	80-85PCS
8	TUMBLER	10	7	35-40PCS
9	HYDRO	6	3	25-30PCS
10	CONVEYAR	2	1	700-800PCS
11	ETP PLANT	2	1	5000 LTRS
12	BOILER	1	1	2.5 TON
13	D G SET	1	0	375 KVA

Table 2 Consumption of Chemicals

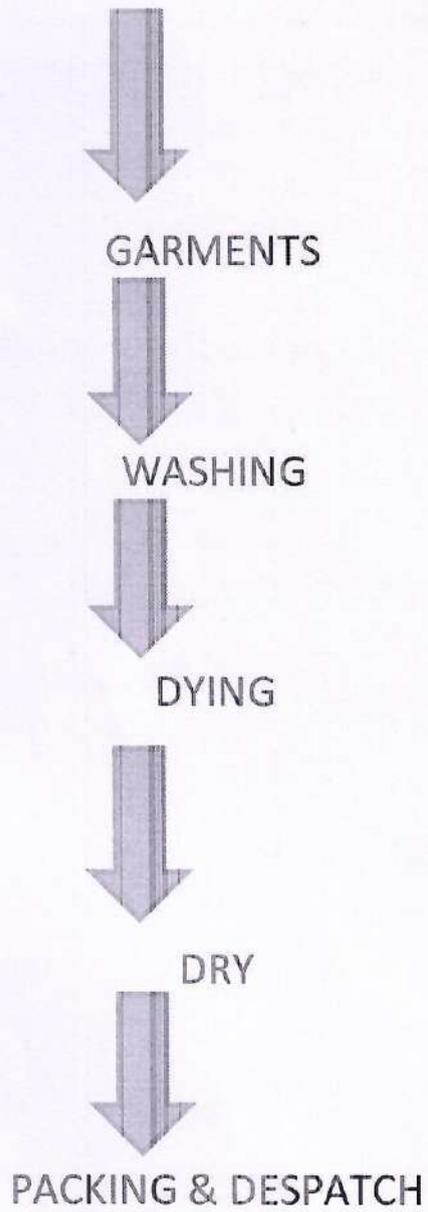
LIST OF CHEMICALS used		QTY/MONTH
1	ALAM POWDER	50-60 Kgs
2	HYDRATED LIME	100-120Kgs
3	POLY (LUBRICANT)	15 - 20 Kgs
4	ABS POWDER	50 Kgs
5	NEUTROX	50 Kgs
6	ACETIC ACID	200 Kgs
7	ACTIVATOR	10 Kgs
8	O. T PASTE	10 Kgs
9	SODA ASH	20 Kgs
10	CASTICK	10 Kgs
3	HIPO	200 Kgs
4	BIO POLISH	50 KGS
5	SILICON	100 KGS
6	SOFTNER	50-60 KGS
7	NID	60 Kgs
8	IF - 101 FOR BOILER	25 - 30 KGS
9	IF-106 FOR BOILER	5 KGS
10	2B	12 KGS

The above data on raw material and other material is taken from consent on maximum side based on maximum processing capacity and consumption in similar machines in existing unit.

3. PRODUCTION PROCESS & EFFLUENT GENERATION

M/s. M/S ADDAGIOKNIT CREATION PVT LTD effluent is to be generated from the washing and dyeing of garments in the industry. The effluent is treated by Physio –Chemical Process to reduce the level of pollution in the wastewater to the limits specified by the Haryana State Pollution Control Board. Dyes and chemicals, Detergent, silicon oil , acetic acid, washing agents and hypochlorite etc , which is converted into the garment products painted as shown in process flow chart.

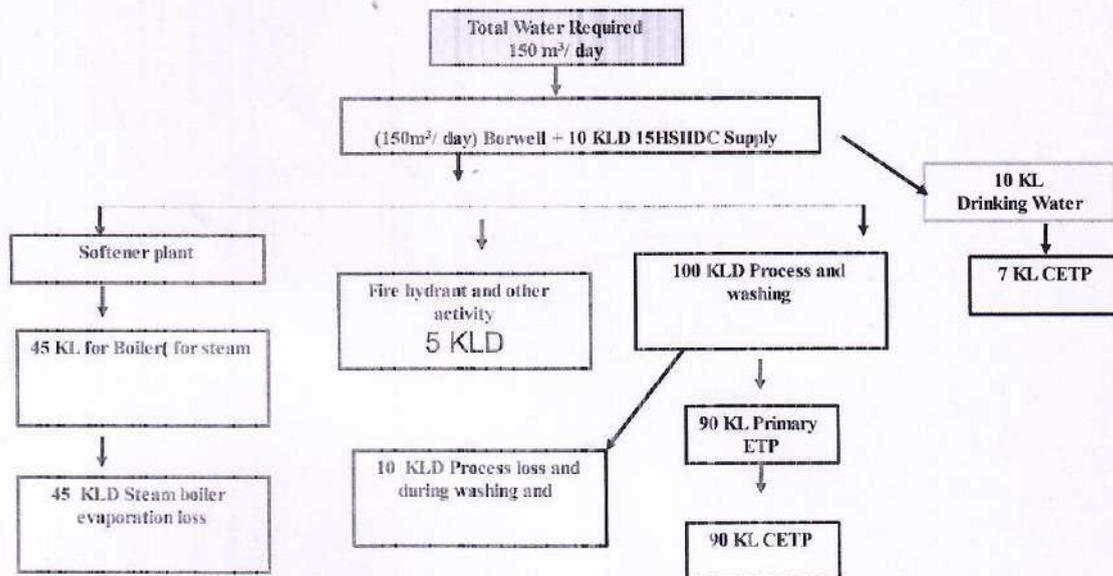
Major process is washing by pretreatment to drive off the impurities in the previous the operation.

PROCESS FLOW CHART**2. WATER REQUIREMENT & CONSUMPTION PATTERN**

It is anticipated that total water requirement is 150 KL / Day into process and domestic purpose. Total water requirement for pretreatment and washing of components used in process approx. 90 KLD out this 17 KLD, 10 KLD water is recycled after tertiary treatment from ETP and taken for washing of paint booth screens and 7.0 KLD water discharge to HSIIDC CETP. Whereas, domestic waste water treated into STP plant and after treatment, treated water using for Green belt development.

M/S ADDAGIO KNIT CREATION PVT LTD

Water Balance Chart



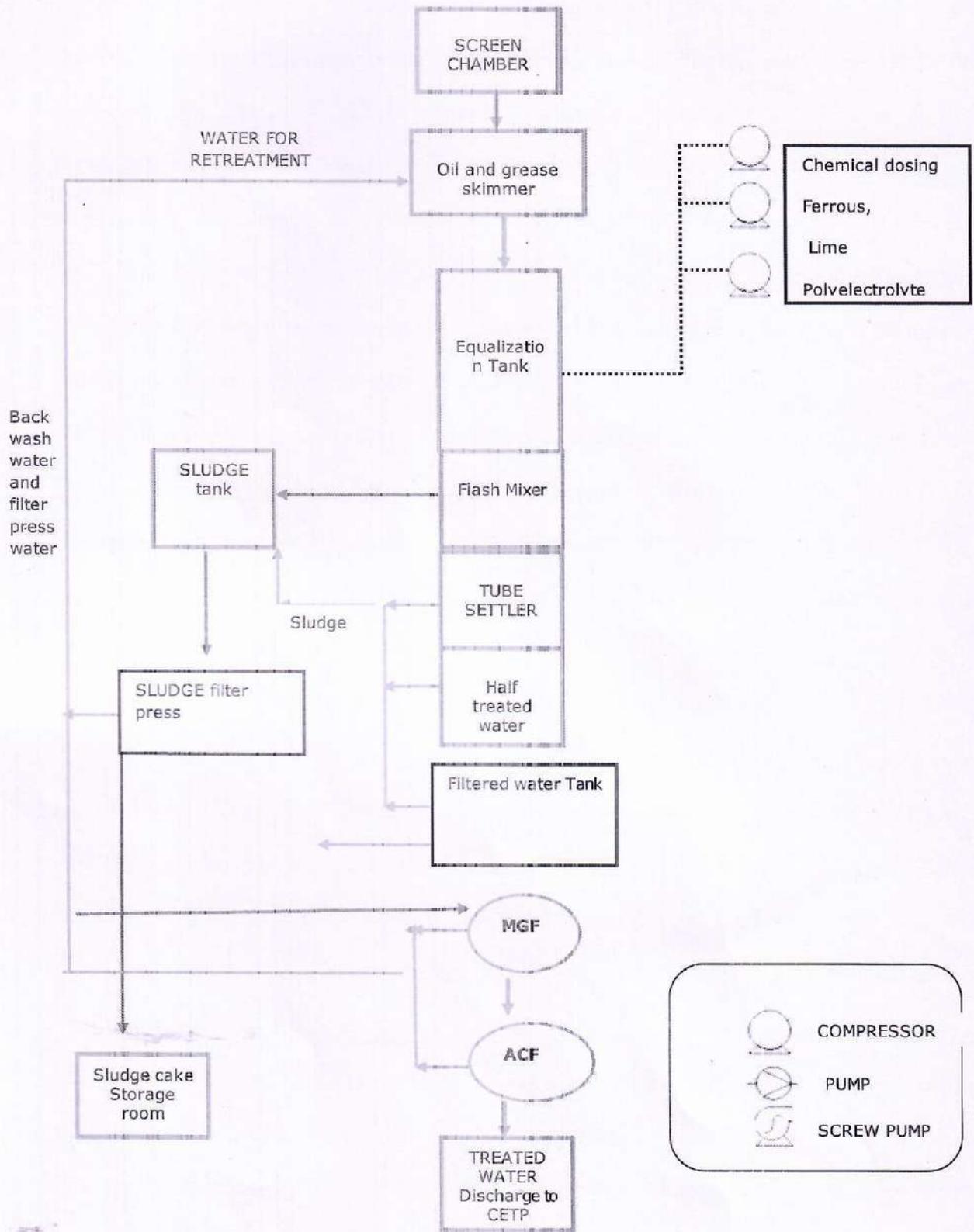
4. EFFLUENT TREATMENT SCHEME

The resultant effluent characteristics, it is evident that the waste water contains oil and grease, pretreatment of components with Gardoclean 379/5M, OXSILAN 9812, OXSILAN ADDITIVE and again washing DM water and RO water discharge to ETP plant. Physico- chemical treatment process followed by adsorption process would sufficient to meet the discharged standards as prescribed by Haryana State Pollution Control Board.

The existing treatment plants have the following components:

1. Bar screen chamber
2. Equalization tank
4. Dosing tanks
5. Dosing Pump
6. Flash mixer cum reaction tank
7. Tube Settler
8. Pumps & Pipe Line etc.
9. Pump Sump
10. Adsorption column DMF and ACF
11. Flow Meter
15. Twin Lobe Blower for Aeratation
16. Sludge press and Drying beds

EFFLUENT TREATMENT PLANT flow chart (20 KLD)



The major process steps along with salient technological aspects are described below:

The Effluent from industries come down from its various source of generation will be collected into the Collection- Cum-Equalization Sump after passing through the screen chamber. From this Collection Tank, wastewater shall be pumped to the adjoining Reaction Channel where chemical dosing of Alum, Lime and Polyelectrolyte is being done. Overflow from the Reaction Channel is taken to the Primary Settling Tank for settling of solid particles. The clarified water from the Primary Settling Tank is then transferred to filter feed Tank. The settled sludge is wasted to the Sludge Drying Beds or Filter Press. To remove the residual floating scum from the surface of the clarifier periodically, manual skimming once in 10 days is being planned or As-Required. The clarified water will overflow into the Buffer Tank/ Filter Feed Tank. Treated wastewater is pumped through Multi-grade filter (MGF). The treated water shall be clear, odorless, low BOD (Below 30 mg/l), low suspended solids (Below 100 mg/l), low COD (Below 100 mg/l) and will be collected in Treated water tank. The excess sludge from Settling Tanks is removed by Sludge Transfer Pumps & transferred to the Sludge Drying Beds. 6

FACILITY PLAN & OPERATIONAL DETAILS NORMAL OPERATION AND ROUTINE CHECKS 1. Screenings should be removed at regular intervals. 2. Oil & scum should be removed regularly in specified periods. 3. Regular checkups should be there to prevent any odor problem. 6.2 Effluent Pump & Effluent Collect Tank Effluent handling pumps (02 Nos) have been provided in the ETP. The effluent from the sump is pumped to Reaction Tank/ Flash Mixer. The discharge pipeline of the pumps has also been connected to the reject water pipeline incase some maintenance work is required to be done in the plant

6.3 Chemical Reaction Tank / Flash Mixer Pumped effluent from the Equalization Tank is pumped to the Reaction Channel. In this tank chemical dosing of chemicals i.e Alum, Lime/Caustic & Polyelectrolyte is done for controlling the effluent parameters. An agitator arrangement is provided in this Reaction Channel for better mixing of effluent and chemicals.

6.4 Primary Settling Tank This unit is provided to remove the settle able solids formed. It is a hopper type settling tank in which the effluent from the Equalization Tank overflows. The sludge settles down and is continuously removed by the Sludge Transfer Pumps.

Effluent from pretreatment and washing of components water discharge in weekly and it is passed through a set of bar screen which is Installed before enter into oil grease trap trap for removal of floating matters. After screening Effluent passed in to oil and grease trap and after oil and grease wastewater come into equalization tank where the effluent is pre- aerated with air and then it is transferred through pump at design flow i.e. 5.0 m³/hr into flash mixer where chemical dosing Lime, Alum ad poly electrolyte would carry with the pump and mixture shall be done for flock formation and built up of flock in the flocculation chamber, then mixture shall after into enter into tube shelter. Where chemical sludge settles at bottom of the tube settler and clear supernatant collected through launder they reduce BOD and COD. The clear effluent flow under gravity into pump cum aerated sump.

The settled sludge at bottom of tube settler would transfer under static head to sludge holding tank. The filtrate from sludge drying would transfer to equalization tank and dried sludge would store for a sufficient period and disposed off as advice by board.

The clear effluent is then tank into filter feed tank for the polishing of water which is provide the water transparency and reduce effluent parameters like COD, BOD and TSS etc. After tube settler partially treated water passed through with the help of Dual media filter and Adsorption vessel (activated carbon.) for polishing the water as per the discharge guidelines for HSPCB norms for CETP..

The final treated effluent is meet the discharge standards stipulated by Haryana State / Central Pollution Control Board

HYDROLIC SCHEME OF TREATMENT UNIT**ACTUAL DISCHARGE maximum 400 KL/DAY****DESIGN CAPACITY OF PLANT – 20 m³/Hr**

The treatment unit sizes of modified effluent treatment plant are shown in the following:

Table 2 Detail description of the plant

S.No.	Item Description	MOC	Size (M)
1	Bar Screen	RBC	0.5X0.5DX1,0.
2	Equalization Cum Preaerated Tank	RCC	2X2.5.0X2.1
3	Flash Mixer cum Flocculation Reaction tank	M.S. + FRP	2.0x2,5x1.8
4	Dosing Tank (Lime)	HDPE	500 Liters Capacity
5	Dosing Tank (ALUM)	HDPE	500 Liters Capacity
6	Dosing Tank (P.E.)	HDPE	2000 Liters Capacity
7	Tube Settler	M.S. +FRP	3.0x3.5x3.0
11	Filtrate clear tank	HDPE	10000 Litre
12	Dual Media filter	M.S. Epoxy Coated	1500*2000mm Dia
13	Adsorption Column	M.S. Epoxy Coated	1500*2000mm Dia
14	Filter Press with sludge feed pump	MS 24mmx24 mm	24 plates
15	Effluent lifting Pump (1 Nos)	C.I.	2.0 HP
16	filter feed Pump (2 Nos)	C.I.	2.0 HP
17	Twin Lobe Blower	Beta blower	NA
18	Sludge feed pump	Kirloskar	2 HP
19	Dosing Pump Lime	Edose	0.5 HP

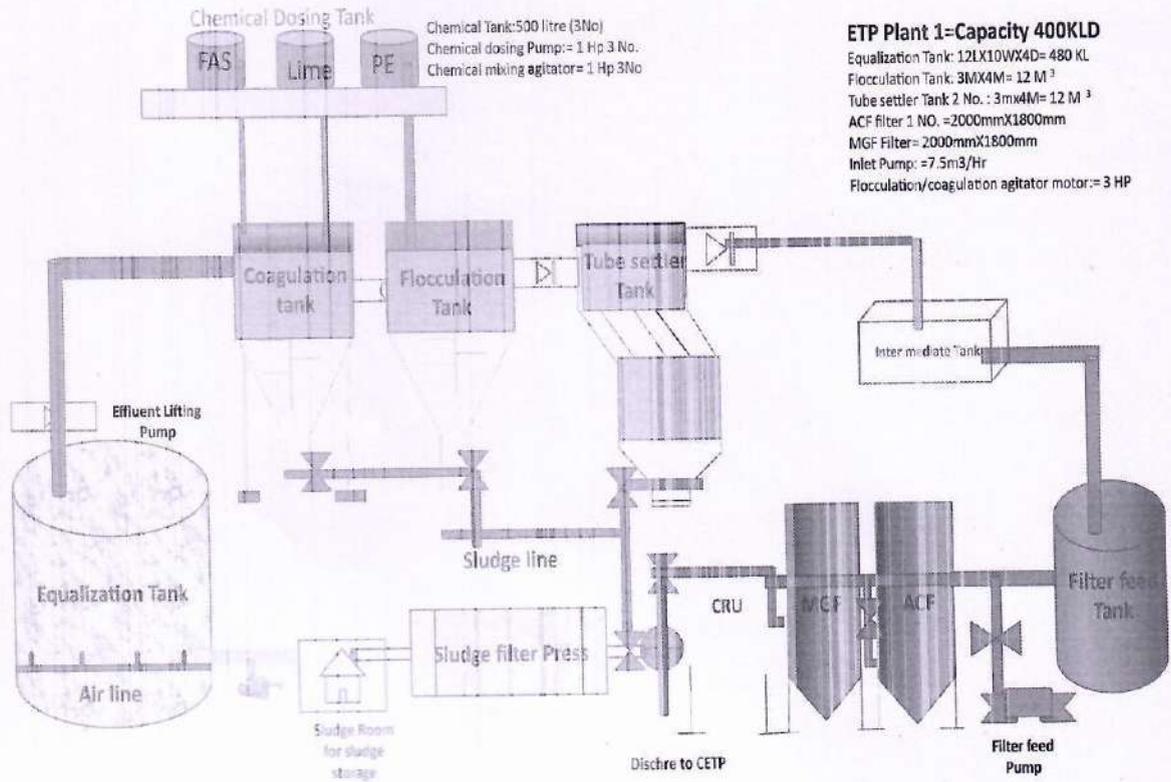
20	Dosing Pump Ferrou Sulphate	Edose	0.5 HP
21	Dosing Pump Polyeletrolite	Edose	0.5 HP
22	Handy PH Meter	Hanna	0-12
23	Flow Meter 2 No.	Make UPS	inlet/outlet
24	Electricity meter	installed	1 no.

M/S ADDAGIO KNIT CREATION PVT LTD

Plot No. 217,224

HSIIDC- Industrial Area - Barhi

Effluent Treatment Plant flow chart



SPECIFICATION OF MECHANICAL ITEM

Table 3 SPECIFICATION OF ETP DETAILS AND ITS COMPONENTS

Sr.No.	Item Description	details
1	Bar screen	RBC 2 No. size 0.5X0.5DX1,0.
2	Equalization Tank 2X2.5.0X2.1	<ul style="list-style-type: none"> • RCC material. • Plastered with 1:3 cement mortar ratios. • Fitted with pump for withdrawal of effluent. 2no
3.	Flash Mixer cum Floculation Reaction tank	<p>It is made by MS sheet having thickness 6 mm.</p> <p>Should be FRP coated to prevent from corrosive property.</p> <p>fitted with mixing of chemicals using air from twin air blower</p> <p>Use frame M S with ISMC of 100 MM channels.</p>
4	Tube Shelter Qty 1 No. Size : 1.0x2.0x3.25	<p>MC; MS with PVC Tube dek inside</p> <p>Inlet and outlet launders 200 x 200 mm shall have sludge discharge line fitted with butterfly valve 150 mm dia.</p>
5	Dosing Tank	<p>Lime - 500 Liters Capacity</p> <p>Ferrou Sulphate 500 Liters Capacity</p> <p>Polyelectrolite - 500 Liters Capacity</p> <p>fitted with suitable dosing point arrangement</p> <p>fitted with suitable dosing pumps</p>
6.	Sludge holding Tank 3.0x3.9X3.0	<p>Sludge pipe line connected from Tube settler 1, tube settler 2 Floculation tank, Sludge pump 2 Hp connected to Filter press</p>
7	Dual Media Filter	Made by M.S.with sand blasting & epoxy coated to remove corrosion property.

	Qty. - 1 No Size 1665	Fitted with suitable valve network for service and backwash operation. Fitted with pressure gauge.
8	Adsorption Column Qty. - 1 No. Size 1665	made by Mild Steel and sand Blasted, epoxy coated to remove any corrosion property. Fitted with ball valve network for service and backwash operation. Fitted with suitable adsorption material i.e. activated carbon high grade for adsorption the organic and inorganic salt. Fitted with pressure gauge arrangement Tested at pressure 6.50 Kg./cm ² at test condition and 3.50kg/cm ² under operation condition.
10	Effluent Transfer Pump Qty 1 Nos	Type - Centrifugal, open impeller, non-clog, self priming. Capacity - 15 cum/HR Head- 10 M Motor HP-10 H0 RPM - 2900 Coupling - Mono Block fitted with suitable pipeline & valve Network.
11	Pump (Adsorption & Dual) Qty- 1 No	Type - Centrifugal Type, open impeller, non-clog, self priming. Capacity - 5 CUM/HR Head-10.0 meter Motor HP -1,0HP Motor RPM-2900
12	Piping & Valves	PVC pipe shall be. Pipe & fitting shall be of class B with flanged ends. PVC pipe 4.0 Kg. / Cm ² pressure class shall be used. PVC fitting heavy duty. Gate valves shall be threaded ends.

		Butterfly valves shall have SS flap with C.I. Body & Neiprene gasket. Non-return valves shall be C.I. body disc type.
13	Twin Lobe Blower for aeration Tank	Number -1 Capacity - 250 M ³ /hour Pressure - 1000 MMWC Motor - HP 2 RPM-1890 Drive V Belt & Pully fitted with suitable safety valve and pressure gauge.
14	Dosing Pump Lime	Number - 1 Type - Auto dosing Pump Edose
15	Dosing Pump Ferrous Sulphate	Number - 1 Type - Auto dosing Pump Edose
16	Dosing Pump Polyelectrolyte	Number - 1 Type - Auto dosing Pump Edose
17	Flow Meter	Range 0-10 KL / Hour

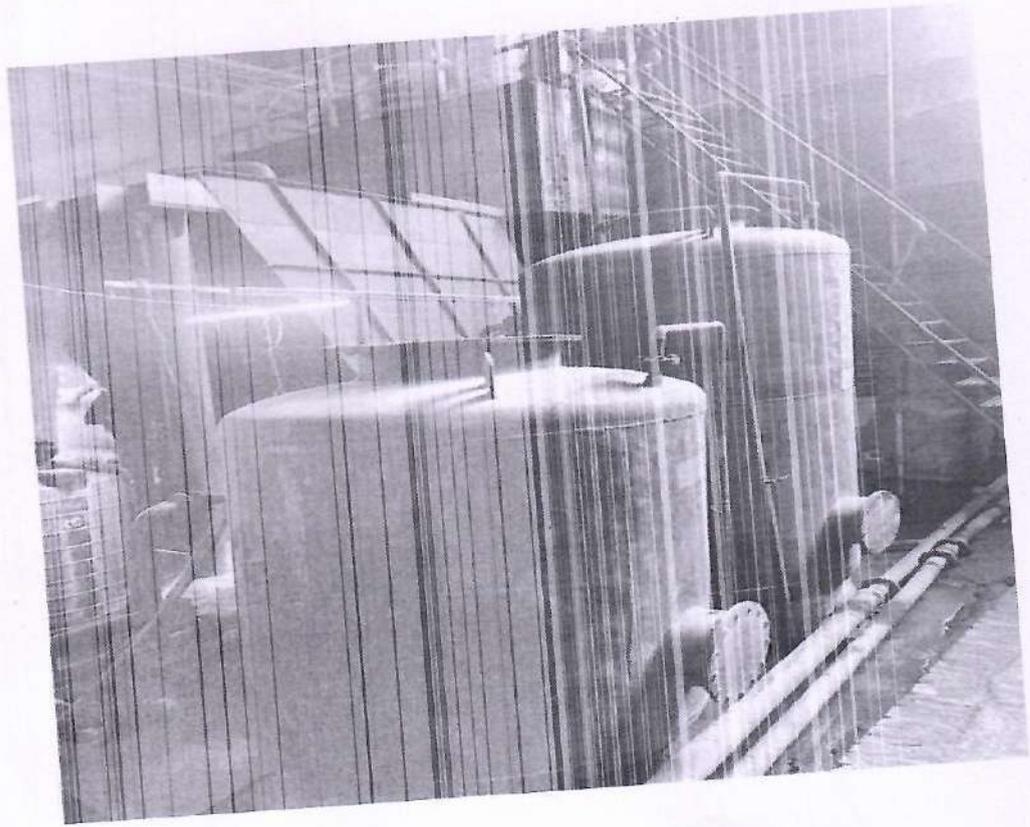
SOLID WASTE MANAGEMENT

The unit is having valid hazardous waste authorization. The solid waste generated from effluent treatment plant is from physico-chemical treatment process i.e. from primary tube settler put into sludge holding tank, and further treatment. Sludge feed it into sludge press with sludge pump and filtrate further transfer to equalization tank for treatment. Sludge cakes stored in sludge storage room and disposed off through GEPIL. The unit is having the membership of Haryana Environmental Management Society, Gurgaon, Haryana and Agreement with GEPIL.

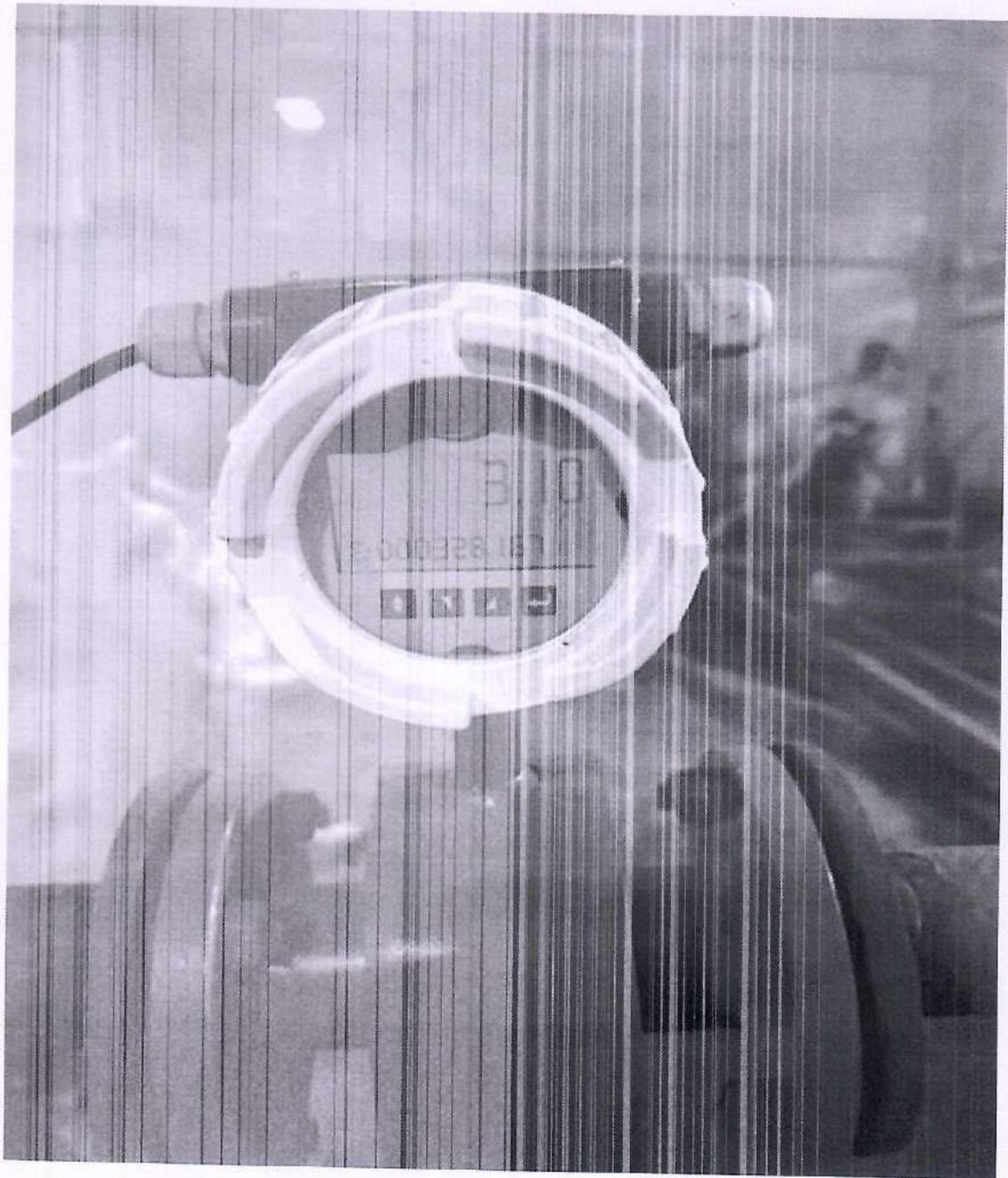
Table: Effluent Characteristics of Inlet and Outlet

<u>Sr. No.</u>	<u>Parameters</u>	<u>Inlet</u>	<u>Outlet</u>	<u>Std. Limits For Discharge (Textile Industry CETP, Barhi)</u>	<u>Protocol used</u>
1.	Colour (Hazen)	638	24	150	IS 3025 (P-4) 2021
2.	pH	7.27	8.04	6.0-9.0	IS 3025 (P-11) 2022
3.	COD, mg/L	612	268	1400	IS 3025 (P-58) 2023
4.	BOD at 27°C for 3 Days, mg/L	198	65.5	500	IS 3025 (P-44) 2022
5.	Total Suspended Solids, mg/L	312	45	1500	IS 3025 (P-17) 2022
6.	Total Dissolved Solids, mg/L	2067	1956	2100	IS 3025 (P-16) 2023
7.	Oil & Grease, mg/L	<4.0	<4.0	15	IS 3025 (P-39) 2021
8.	Ammonical Nitrogen (as N),mg/L	6.5	3.4	50	IS 3025 (P-34) 2023
9.	Phenolic Compounds (as C ₆ H ₅ OH), mg/L	<0.01	<0.01	1.0	IS 3025 (P-43) 2022
10.	Sulphide (as S), mg/L	4.35	2.56	2.0	IS 3025 (P-29) 2022
11.	Total Chromium as (Cr), mg/L	0.39	<0.25	2.0	IS 3025 (P-52) 2003

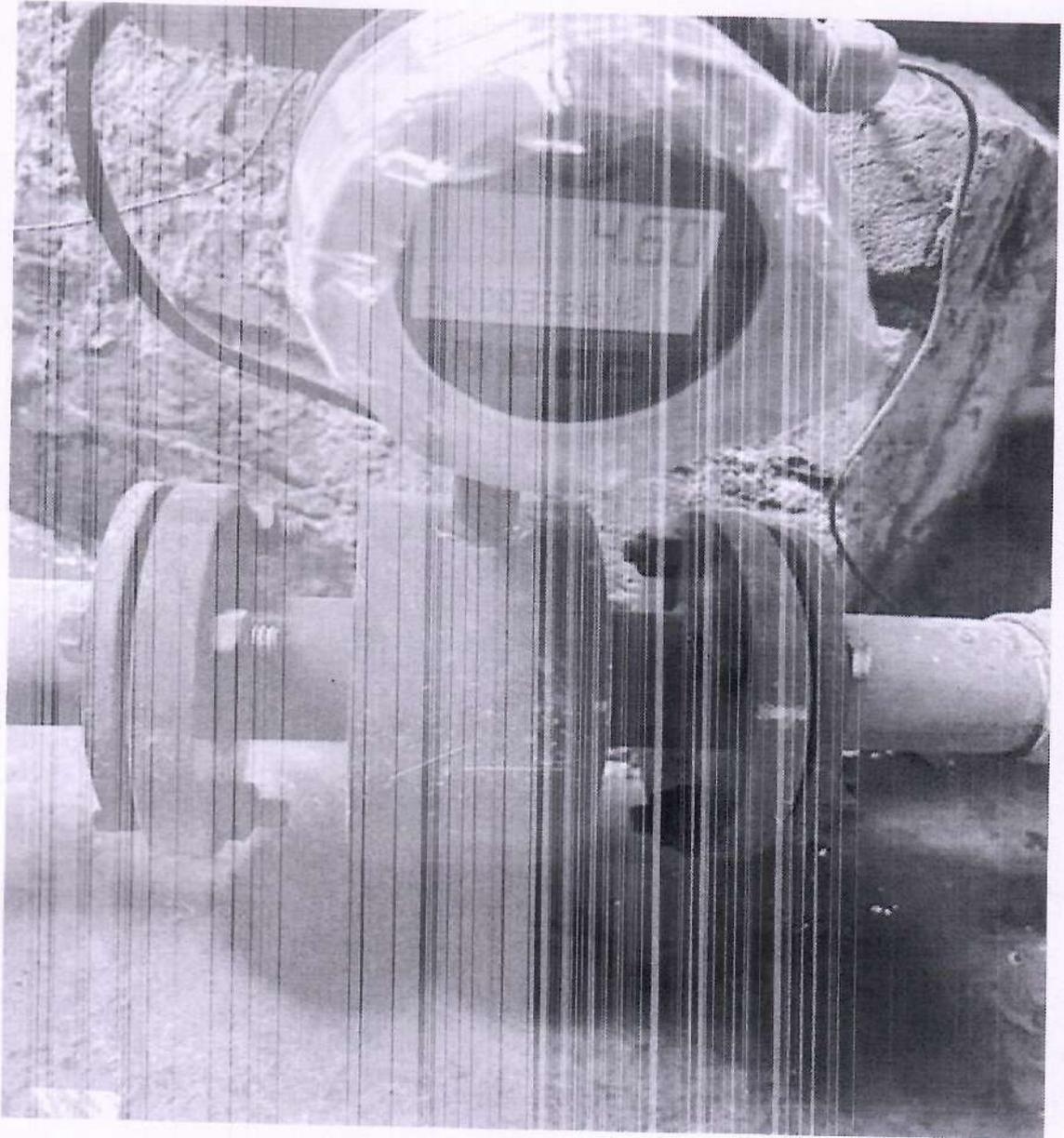
ETP Photos:



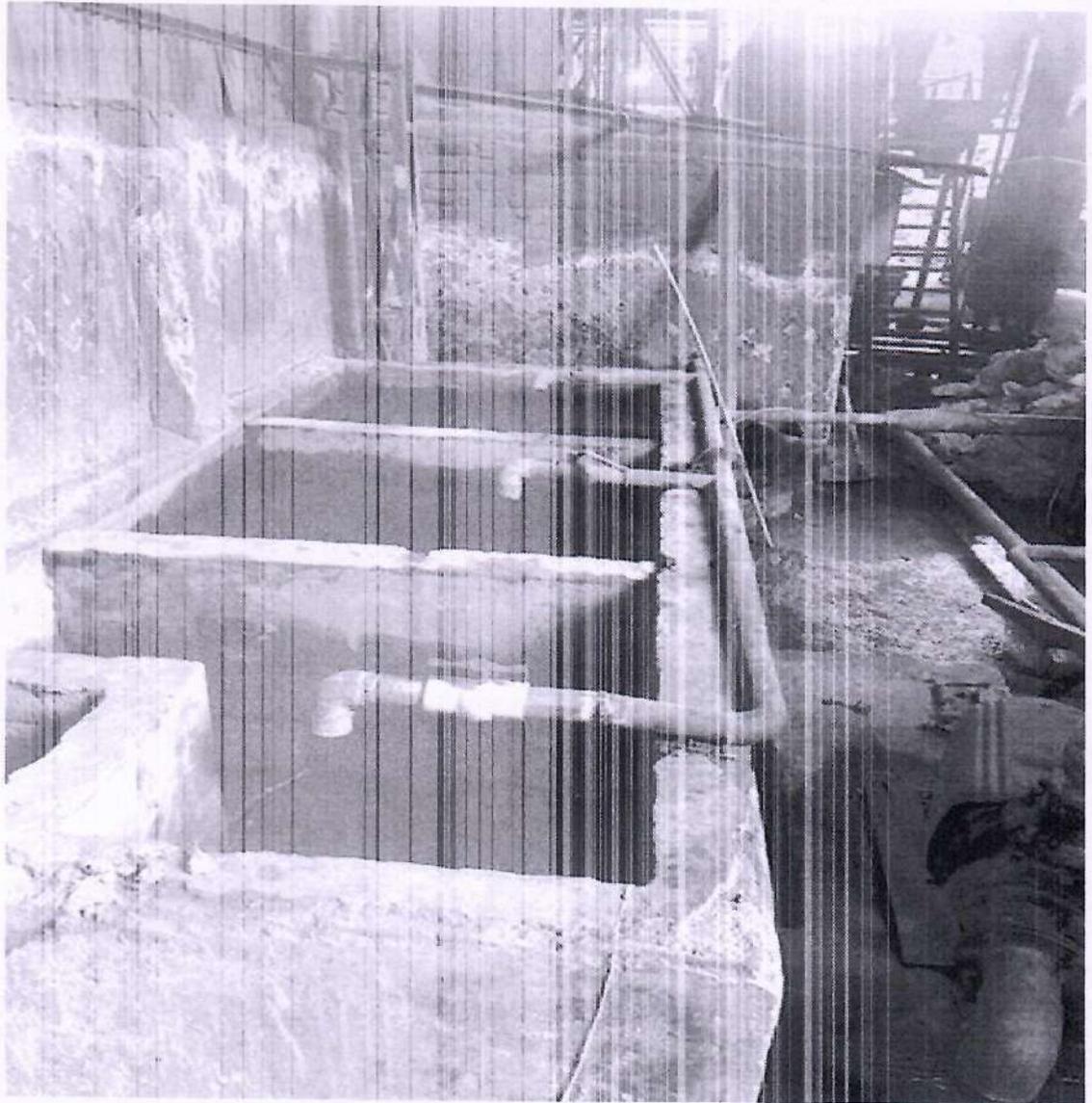
ETP outlet flow meter



ETP Inlet flow meter



ETP sludge drying beds Photos



Performa for issuing adequacy certificate toward pollution Unit

S.NO.	ITEM	DESCRIPTION
1	Name of the Unit	M/S ADDAGIO KNIT CREATION PVT LTD Plot No. 217,224 HSI IDC- Industrial Area - Barhi
2.	Activity and process	Garment washing and dying 2000-2500 units/days
3	Production capacity	Auto parts 10000 units/days
4	Manufacturing Process	Garments washing, drying, tumbling finishing and packaging
5	source of water	HSI IDC supply + borewell
6	Qty of water	150 KLD requirments 10 KLD domestic and 140 KLD process
7	QTY of trade effluent	1 00 KLD Discharge to HSI IDC CETP
8	Treatment plant capacity	400 KLD
9	source of effluent	Process manufacturing pretreatment and washing of garments
10	whether ETP required	yes
11	whether ETP required is required unit having ETP	yes
12	Type of Treatment	Physico-chemical treatment
13	ETP components installed	Yes details given above table
14	whether ETP effluent	Yes EM flow meter and energy meter installed Installed

25	Name of designated person contacted during inspection	Mr Gopal Dutt Bhatt (Plant Manager)
26	Whether the existing ETP is adequate to treat /control the standards as per HSPCB effluent standard	yes
27	Remarks If nay	NO

Unit having valid CTO consent from HSPCB vide HSPCB consent 313101724SONCTO73001346.

The adequacy is applicable with the following conditions

1. The plant shall run properly as per the ETP manual and operation guidelines
2. Any change in the process or estimated load of the plant & machinery or technology must be informed to HSPCB and new adequacy should be submitted to board as per the norms.
3. To control the prescribed Effluent standards to follow strictly ETP operation guidelines with trained staff and unit should maintained ETP lab to regularly check the parameters

Authorized Sign by adequacy issuing team

 A. K. HARITASH Professor Department of Environmental Engineering Delhi Technological University Bawana Road, Shahbad Daulatpur, Delhi-42	
Prof. A.K. HARITASH, Head of Department Environmental Engineering, Delhi Technological University (Formerly Delhi College of Engg.) Bawana Road, Shahbad, Delhi - 110042	Dr Rajender Kumar (Environmental Expert cum Head) Envirothon Testing Lab & Research Centre Plot No. 165 Sector 25 P-II HUDA, Panipat-132103

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT									
M/s. ADDAGIO KNIT CREATIONS PVT. LTD., PLOT NO 217, BARHI INDUSTRIAL AREA, HSI/DC DISTT. SONIPAT (HR)									
FOR THE MONTH OF AUGUST - 24.									
DATE	CHEMICALS CONSUMPTION			FLOW METER INLET	FLOW METER OUTLET	PH. TREATED MET. RED value	SLUDGE	ENERGY	
	LIME / CAUSTIC SODA Kg	ALAM Kg	POLY gms					ON	OFF
01.08.24	1.6	1.3	175	0	477	7.2	...	32085	32111
02.08.24	1.7	1.5	160	19	492	7.2	...	32111	32135
03.08.24	1.5	1.6	150	42	510	6.5	...	32135	32156
04.08.24	S U N DAY								
05.08.24	1.6	1.3	160	59	...	6.5	21KGS	32156	32179
06.08.24	1.5	1.7	160	74	...	7.1	...	32179	32205
07.08.24	1.4	1.8	190	87	...	7.5	...	32205	32231
08.08.24	1.3	1.6	150	105	...	7.4	...	32231	32260
09.08.24	1.5	1.3	180	125	...	7.1	...	32260	32265
10.08.24	1.7	1.5	150	144	...	7.1	...	32265	32300
11.08.24	S U N DAY								
12.08.24	1.8	1.4	100	163	...	7.3	...	32300	32345
13.08.24	1.3	1.6	150	184	...	7.4	...	32387	32425
14.08.24	1.5	1.7	200	201	...	7.3	...	32425	32475
15.08.24	17	1.5	150	219	...	7.2	...	32475	32528
16.08.24	18	1.4	100	238	...	7.2	...	32528	32596
17.08.24	1.8	1.6	180	254	...	7.7	...	32596	32642
18.08.24	S U N DAY								
19.08.24	1.5	1.7	150	275	...	7.3	...	32642	32699
20.08.24	1.7	1.5	200	293	...	7.6	...	32699	32746
21.08.24	1.8	1.4	150	312	...	7.3	...	32746	32791
22.08.24	1.6	1.3	199	330	...	7.5	16KGS	32791	32835
23.08.24	1.3	1.6	150	351	...	7.2	...	32835	32882
24.08.24	1.8	1.5	150	369	...	7.5	...	32882	32933
25.08.24	S U N DAY								
26.08.24	1.8	1.6	100	388	...	7.5	...	32933	32970
27.08.24	1.7	1.5	150	405	...	7.2	...	32970	33009
28.08.24	1.8	1.4	200	426	...	7.6	...	33009	33045
29.08.24	1.5	1.7	150	448	...	7.2	...	33045	33087
30.08.24	1.8	1.6	100	466	...	7.5	...	33087	33125
31.08.24	1.7	1.5	100	485	...	7.4	10KGS	33125	33164

For Addiagio Knit Creation Pvt. Ltd.



Director

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT									
M/s. ADDAGIO KNIT CREATIONS PVT. LTD., PLOT NO 217, BARHI INDUSTRIAL AREA, HSIIDC DISTT. SONIPAT (HR)									
FOR THE MONTH OF SEPTEMBER - 24.									
DATE	CHEMICALS CONSUMPTION			FLOW METER INLET	FLOW METER OUTLET	PH. TREATED MET. RED value	SLUDGE	ENERGY METER	
	LIME / CAUSTIC SODA Kg	ALAM Kg	POLY gms					ON	OFF
01.09.24	SUNDAY								
02.09.24	1.8	1.4	150	503	...	7.2	...	33164	33197
03.09.24	1.5	1.7	200	505	...	7.6	...	33197	33228
04.09.24	1.8	1.6	180	522	...	7.2	...	33228	33262
05.09.24	1.7	1.6	150	543	...	7.4	...	33262	33300
06.09.24	1.8	1.6	100	561	...	7.7	17KGS	33300	33341
07.09.24	1.5	1.7	150	580	...	7.1	...	33341	33378
08.09.24	SUNDAY								
09.09.24	1.7	1.5	200	598	...	7.6	...	33378	33398
10.09.24	1.8	1.4	160	617	...	7.5	...	33398	33429
11.09.24	1.6	1.3	190	636	...	7.1	...	33429	33460
12.09.24	1.3	1.6	150	653	...	7.5	16KGS	33460	33495
13.09.24	1.5	1.5	180	672	...	7.4	...	33495	33527
14.09.24	1.7	1.5	150	688	...	7.4	...	33527	33567
15.09.24	SUNDAY								
16.09.24	1.8	1.4	200	702	...	7.3	...	33567	33598
17.09.24	1.5	1.7	150	719	...	7.8	10KGS	33598	33631
18.09.24	1.8	1.6	100	731	...	7.5	...	33631	33663
19.09.24	1.5	1.7	150	746	...	7.3	...	33663	33699
20.09.24	1.7	1.5	200	762	...	7.3	...	33699	33732
21.09.24	1.6	1.3	190	774	...	7.1	...	33732	33765
22.09.24	SUNDAY								
23.09.24	1.3	1.6	150	787	...	7.4	10KGS	33765	33801
24.09.24	1.5	1.5	180	799	...	7.2	...	33801	33850
25.09.24	1.8	1.6	180	814	...	7.5	...	33850	33891
26.09.24	1.5	1.7	150	825	...	7.03	...	33891	33936
27.09.24	1.7	1.5	200	837	...	7.7	...	33936	33960
28.09.24	1.5	1.7	150	853	...	7.1	13KGS	33960	33984
29.09.24	SUNDAY								
30.09.24	1.7	1.5	200	867	...	7.3	...	33984	34007

For Addiagio Knit Creation Pvt. Ltd.



Director

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT									
M/s. ADDAGIO KNIT CREATIONS PVT. LTD., PLOT NO 217, BARHI INDUSTRIAL AREA, HSIIDC DISTT. SONIPAT (HR)									
FOR THE MONTH OF OCTOBER - 24.									
DATE	CHEMICALS CONSUMPTION			FLOW METER INLET	FLOW METER OUTLET	PH. TREATED MET. RED value	SLUDGE	ENERGY METER	
	LIME / CAUSTIC SODA Kg	ALAM Kg	POLY gms					ON	OFF
01.10.24	1.8	1.6	180	879		7.2	...	34007	34029
02.10.24	1.7	1.6	150	881		7.4	...	34029	34055
03.10.24	1.8	1.6	100	...		7.2	...	34055	34078
04.10.24	1.7	1.5	200	...		7.5	...	34078	34099
05.10.24	1.5	1.7	150	...		7.1	20KGS	34099	34123
06.10.24	S U N DAY								
07.10.24	1.7	1.5	200	...		7.7	...	34123	34145
08.10.24	1.7	1.5	200	...		7.3	...	34145	34167
09.10.24	1.8	1.4	160	...		7.2	...	34167	34192
10.10.24	1.6	1.3	190	...		7.5	...	34192	34215
11.10.24	1.3	1.6	150	...		7.2	...	34215	34236
12.10.24	1.3	1.6	180	...		7.2	...	34236	34259
13.10.24	S U N DAY								
14.10.24	1.7	1.5	150	...		7.1	...	34259	34286
15.10.24	1.8	1.4	200	...		7.4	...	34286	34316
16.10.24	1.6	1.3	160	...		7.2	...	34316	34337
17.10.24	1.3	1.6	190	...		7.6	...	34337	34360
18.10.24	1.8	1.6	150	...		7.7	...	34360	34382
19.10.24	1.6	1.3	190	...		7.2	...	34382	34407
20.10.24	S U N DAY								
21.10.24	1.3	1.6	150	...		7.8	...	34407	34431
22.10.24	1.5	1.5	180	...		7.5	...	34431	34454
23.10.24	1.8	1.6	180	...		7.2	25KGS	34454	34478
24.10.24	1.5	1.7	150	...		7.3	...	34478	34501
25.10.24	1.7	1.5	200	...		7.4	...	34501	34522
26.10.24	1.7	1.5	200	...		7.3	...	34522	34549
27.10.24	S U N DAY								
28.10.24	1.8	1.4	160	...		7.2	...	34549	34573
29.10.24	1.6	1.3	190	...		7.1	...	34573	34598
30.10.24	1.3	1.6	150	...		7.3	...	34598	34624
31.10.24	1.6	1.3	160	...		7.2	...	34624	34646

For Addiagio Knit Creation Pvt. Ltd.



Director

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT										
M/s. ADDAGIO KNIT CREATIONS PVT. LTD., PLOT NO 217, BARHI INDUSTRIAL AREA, HSIIDC DISTT. SONIPAT (HR)										
FOR THE MONTH OF NOVEMBER - 24.										
DATE	CHEMICALS CONSUMPTION			FLOW METER INLET	FLOW METER OUTLET	PH. TREATED MET. RED value	SLUDGE	ENERGY		
	LIME / CAUSTIC SODA Kg	ALAM Kg	POLY gms					ON	OFF	
01.11.24	1.6	1.3	160	...		7.7	...	34646	34671	
02.11.24	1.3	1.6	180	...		7.3	11KGS	34671	34694	
03.11.24	SUNDAY									
04.11.24	1.7	1.5	150			7.2	...	34694	34720	
05.11.24	1.8	1.4	200			7.4	...	34720	34742	
06.11.24	1.6	1.3	160			7.1	...	34742	34767	
07.11.24	1.3	1.6	190			7.6	...	34767	34793	
08.11.24	1.8	1.6	150			7.2	...	34793	34816	
09.11.24	1.7	1.5	200			7.4	...	34816	34841	
10.11.24	SUNDAY									
11.11.24	1.8	1.4	160			7.6	...	34841	34868	
12.11.24	1.6	1.3	190			7.1	...	34868	34891	
13.11.24	1.3	1.6	150			7.3	...	34891	34916	
14.11.24	1.7	1.5	180			7.2	18KGS	34916	34947	
15.11.24	1.8	1.7	210			7.3	..	34947	34970	
16.11.24	1.7	1.4	160			7.5	...	34970	34994	
17.11.24	SUNDAY									
18.11.24	1.5	1.6	175			7.1	...	34994	35019	
19.11.24	1.3	1.6	150			7.4	...	35019	35045	
20.11.24	1.8	1.4	160			7.5	...	35045	35073	
21.11.24	1.6	1.3	180			7.7	...	35073	35103	
22.11.24	1.3	1.6	185			7.1	...	35103	35129	
23.11.24	1.6	1.3	175			7.3	35129	35156	
24.11.24	SUNDAY									
25.11.24	1.3	1.6	160			7.5	...	35156	35185	
26.11.24	1.5	1.5	150			7.3	...	35185	35212	
27.11.24	1.8	1.6	170			7.3	...	35212	35235	
28.11.24	1.5	1.7	180			7.1	...	35235	35261	
29.11.24	1.7	1.5	165			7.3	17KG	35261	35286	
30.11.24	1.5	1.5	150			7.2	...	35286	35316	

For Addlago Knit Creation Pvt. Ltd.


Director

LOG BOOK OF SEWERAGE / EFFLUENT TREATMENT PLANT									
M/s. ADDAGIO KNIT CREATIONS PVT. LTD., PLOT NO 217, BARHI INDUSTRIAL AREA, HSIIDC DISTT. SONIPAT (HR)									
FOR THE MONTH OF DECEMBER - 24.									
DATE	CHEMICALS CONSUMPTION			FLOW METER INLET	FLOW METER OUTLET	PH. TREATED MET. RED value	SLUDGE	ENERGY	
	LIME / CAUSTIC SODA Kg	ALAM Kg	POLY gms					ON	OFF
01.12.24	S U N DAY								
02.12.24	1.8	1.6	170			7.5	...	35316	35340
03.12.24	1.5	1.7	180			7.4	...	35340	35368
04.12.24	1.7	1.5	150			7.1	...	35368	35401
05.12.24	1.8	1.4	200			7.6	...	35401	35427
06.12.24	1.5	1.6	175			7.5	...	35427	35456
07.12.24	1.6	1.3	160			7.2	...	35456	35488
08.12.24	S U N DAY								
09.12.24	1.8	1.4	160			7.4	...	35488	35512
10.12.24	1.6	1.3	190			7.3	...	35512	35538
11.12.24	1.3	1.6	150			7.2	...	35538	35561
12.12.24	1.7	1.5	180			7.5	18KGS	35561	35588
13.12.24	1.8	1.7	210			7.2	..	35588	35621
14.12.24	1.5	1.6	175			7.7	...	35621	35654
15.12.24	S U N DAY								
16.12.24	1.3	1.6	150			7.1	...	35654	35687
17.12.24	1.8	1.4	160			7.2	...	35687	35718
18.12.24	1.6	1.3	180			7.3	...	35718	35753
19.12.24	1.3	1.6	185			7.4	...	35753	35780
20.12.24	1.6	1.3	175			7.5	22KGS	35780	35809
21.12.24	1.3	1.6	180			7.4	...	35809	35841
22.12.24	S U N DAY								
23.12.24	1.7	1.5	150			7.3	...	35841	35871
24.12.24	1.8	1.4	200			7.5	...	35871	35902
25.12.24	1.6	1.3	160			7.4	...	35902	35935
26.12.24	1.3	1.5	190			7.2	...	35935	35968
27.12.24	1.8	1.6	150			7.1	15KGS	35968	36005
28.12.24	1.5	1.5	150			7.5	...	36005	36037
29.12.24	S U N DAY								
30.12.24	1.8	1.6	170			7.4	...	36037	36070
31.12.24	1.5	1.7	180			7.2	...	36070	36105

For Addiagio Knit Creation Pvt. Ltd.



Director

Ground Water

Report Start Date Time October 13, 2023 00:00:00
 Report End Date Time January 26, 2025 23:59:59
 Device Label N/A
 Device Name USFL_UPC3785
 Report Generated At January 27, 2025 at 14:44:41
 Report Generated By ADDAGIO KNIT CREATAIONS PVT. LTD.

Date/Time	Opening Reading	Closing Reading	Per Day
13th-Oct-23	135.528	209.626	74.098
14th-Oct-23	N/A	N/A	N/A
15th-Oct-23	N/A	N/A	N/A
16th-Oct-23	N/A	N/A	N/A
17th-Oct-23	N/A	N/A	N/A
18th-Oct-23	N/A	N/A	N/A
19th-Oct-23	N/A	N/A	N/A
20th-Oct-23	N/A	N/A	N/A
21st-Oct-23	213.781	213.781	0.000
22nd-Oct-23	N/A	N/A	N/A
23rd-Oct-23	251.36	272.124	20.764
24th-Oct-23	N/A	N/A	N/A
25th-Oct-23	N/A	N/A	N/A
26th-Oct-23	N/A	N/A	N/A
27th-Oct-23	N/A	N/A	N/A
28th-Oct-23	321.065	321.065	0.000
29th-Oct-23	321.065	321.065	0.000
30th-Oct-23	321.065	321.065	0.000
31st-Oct-23	N/A	N/A	N/A
1st-Nov-23	324.77	324.77	0.000
2nd-Nov-23	324.77	324.77	0.000
3rd-Nov-23	324.77	337.372	12.602
4th-Nov-23	337.372	344.409	7.037
5th-Nov-23	344.409	344.409	0.000
6th-Nov-23	344.409	344.409	0.000
7th-Nov-23	344.409	362.895	18.486
8th-Nov-23	362.895	388.095	25.200
9th-Nov-23	388.095	388.095	0.000
10th-Nov-23	388.095	388.095	0.000
11th-Nov-23	388.095	388.095	0.000
12th-Nov-23	N/A	409.099	21.004
13th-Nov-23	N/A	N/A	N/A
14th-Nov-23	N/A	N/A	N/A
15th-Nov-23	N/A	N/A	N/A
16th-Nov-23	N/A	N/A	N/A
17th-Nov-23	423.929	N/A	N/A
18th-Nov-23	423.929	423.929	0.000
19th-Nov-23	N/A	440.048	16.119
20th-Nov-23	440.048	N/A	N/A
21st-Nov-23	440.048	440.048	0.000
		440.048	0.000

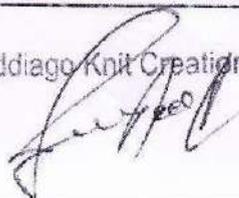
For Addiagio Knit Creation Pvt. Ltd.



Director

22nd-Nov-23	440.048	440.048	0.000
23rd-Nov-23	440.048	440.048	0.000
24th-Nov-23	440.048	440.048	0.000
25th-Nov-23	440.048	440.048	0.000
26th-Nov-23	440.048	440.048	0.000
27th-Nov-23	440.048	458.968	18.920
28th-Nov-23	458.968	458.968	0.000
29th-Nov-23	458.968	458.968	0.000
30th-Nov-23	458.968	473.56	14.592
1st-Dec-23	473.56	473.56	0.000
2nd-Dec-23	473.56	473.56	0.000
3rd-Dec-23	473.56	473.56	0.000
4th-Dec-23	473.56	473.56	0.000
5th-Dec-23	473.56	473.56	0.000
6th-Dec-23	473.56	473.56	0.000
7th-Dec-23	473.56	473.56	0.000
8th-Dec-23	473.56	473.56	0.000
9th-Dec-23	473.56	473.56	0.000
10th-Dec-23	473.56	473.56	0.000
11th-Dec-23	473.56	473.56	0.000
12th-Dec-23	473.56	473.56	0.000
13th-Dec-23	473.56	473.56	0.000
14th-Dec-23	473.56	478.757	5.197
15th-Dec-23	478.757	478.757	0.000
16th-Dec-23	478.757	478.757	0.000
17th-Dec-23	478.757	478.757	0.000
18th-Dec-23	478.757	478.757	0.000
19th-Dec-23	478.757	478.757	0.000
20th-Dec-23	478.757	478.757	0.000
21st-Dec-23	478.757	478.757	0.000
22nd-Dec-23	478.757	478.757	0.000
23rd-Dec-23	478.757	488.019	9.262
24th-Dec-23	488.019	488.019	0.000
25th-Dec-23	488.019	488.019	0.000
26th-Dec-23	488.019	488.019	0.000
27th-Dec-23	488.019	518.349	30.330
28th-Dec-23	518.349	539.155	20.806
29th-Dec-23	539.155	621.148	81.993
30th-Dec-23	621.148	699.403	78.255
31st-Dec-23	699.403	721.842	22.439
1st-Jan-24	721.842	759.499	37.657
2nd-Jan-24	759.499	820.016	60.517
3rd-Jan-24	820.016	941.475	121.459
4th-Jan-24	941.475	1063.869	122.394
5th-Jan-24	1063.869	1160.549	96.680
6th-Jan-24	1160.549	1276.214	115.665
7th-Jan-24	1276.214	1313.536	37.322

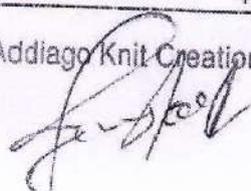
For Addiagio Knit Creation Pvt. Ltd.



Director

8th-Jan-24	1313.536	1431.142	117.606
9th-Jan-24	1431.142	1594.805	163.663
10th-Jan-24	1594.805	1771.661	176.856
11th-Jan-24	1771.661	1918.28	146.619
12th-Jan-24	1918.28	2093.242	174.962
13th-Jan-24	2093.242	2267.242	174.000
14th-Jan-24	2267.242	2301.293	34.051
15th-Jan-24	2301.293	2434.565	133.272
16th-Jan-24	2434.565	2536.446	101.881
17th-Jan-24	2536.446	2706.293	169.847
18th-Jan-24	2706.293	2798.839	92.546
19th-Jan-24	2798.839	2867.116	68.277
20th-Jan-24	2867.116	2904.569	37.453
21st-Jan-24	2904.569	3004.255	99.686
22nd-Jan-24	3004.255	3022.78	18.525
23rd-Jan-24	3022.78	3079.179	56.399
24th-Jan-24	3079.179	3213.999	134.820
25th-Jan-24	3213.999	3249.752	35.753
26th-Jan-24	N/A	N/A	N/A
27th-Jan-24	3249.752	3333.602	83.850
28th-Jan-24	3333.602	3353.328	19.726
29th-Jan-24	3353.328	3385.392	32.064
30th-Jan-24	3385.392	3540.593	155.201
31st-Jan-24	3540.593	3630.254	89.661
1st-Feb-24	3630.254	3679.694	49.440
2nd-Feb-24	3679.694	3788.139	108.445
3rd-Feb-24	3788.139	3956.79	168.651
4th-Feb-24	3956.79	3975.599	18.809
5th-Feb-24	3975.599	4040.806	65.207
6th-Feb-24	4040.806	4153.52	112.714
7th-Feb-24	4153.52	4214.661	61.141
8th-Feb-24	4214.661	4276.497	61.836
9th-Feb-24	4276.497	4368.425	91.928
10th-Feb-24	4368.425	4492.233	123.808
11th-Feb-24	4492.233	4546.262	54.029
12th-Feb-24	4546.262	4579.546	33.284
13th-Feb-24	4579.546	4680.346	100.800
14th-Feb-24	4680.346	4740.209	59.863
15th-Feb-24	4740.209	4817.522	77.313
16th-Feb-24	N/A	N/A	N/A
17th-Feb-24	N/A	N/A	N/A
18th-Feb-24	N/A	N/A	N/A
19th-Feb-24	N/A	N/A	N/A
20th-Feb-24	4820.396	4820.396	0.000
21st-Feb-24	4820.396	4835.065	14.669
22nd-Feb-24	4835.065	4860.785	25.720
23rd-Feb-24	4860.785	4922.851	62.066
	4922.851	4936.626	13.775

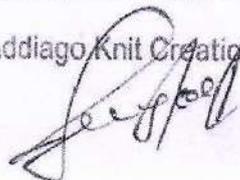
For Addiago Knit Creation Pvt. Ltd.



Director

24th-Feb-24	4938.626	4994.33	57.704
25th-Feb-24	4994.33	4994.33	0.000
26th-Feb-24	4994.33	5056.772	62.442
27th-Feb-24	5056.772	5088.105	31.333
28th-Feb-24	5088.105	5137.146	49.041
29th-Feb-24	5137.146	5152.874	15.728
1st-Mar-24	5152.874	5164.599	11.725
2nd-Mar-24	5164.599	5214.211	49.612
3rd-Mar-24	5214.211	5229.387	15.176
4th-Mar-24	5229.387	5243.227	13.840
5th-Mar-24	5243.227	5317.504	74.277
6th-Mar-24	5317.504	5431.391	113.887
7th-Mar-24	5431.391	5459.488	28.097
8th-Mar-24	5459.488	5506.121	46.633
9th-Mar-24	5506.121	5536.979	30.858
10th-Mar-24	5536.979	5586.81	49.831
11th-Mar-24	5586.81	5623.594	36.784
12th-Mar-24	5623.594	5694.907	71.313
13th-Mar-24	5694.907	5762.825	67.918
14th-Mar-24	5762.825	5895.165	132.340
15th-Mar-24	5895.165	5963.139	67.974
16th-Mar-24	5963.139	6066.397	103.258
17th-Mar-24	6066.397	6081.799	15.402
18th-Mar-24	6081.799	6081.799	0.000
19th-Mar-24	6081.799	6106.89	25.091
20th-Mar-24	6106.89	6184.8	77.910
21st-Mar-24	6184.8	6241.057	56.257
22nd-Mar-24	6241.057	6283.84	42.783
23rd-Mar-24	6283.84	6364.288	80.448
24th-Mar-24	N/A	N/A	N/A
25th-Mar-24	N/A	N/A	N/A
26th-Mar-24	6369.124	6369.124	0.000
27th-Mar-24	6369.124	6381.283	12.159
28th-Mar-24	6381.283	6404.751	23.468
29th-Mar-24	6404.751	6435.287	30.536
30th-Mar-24	6435.287	6436.342	1.055
31st-Mar-24	N/A	N/A	N/A
1st-Apr-24	6436.342	6436.342	0.000
2nd-Apr-24	6436.342	6436.342	0.000
3rd-Apr-24	N/A	N/A	N/A
4th-Apr-24	6452.664	6452.664	0.000
5th-Apr-24	N/A	N/A	N/A
6th-Apr-24	6480.019	6480.019	0.000
7th-Apr-24	N/A	N/A	N/A
8th-Apr-24	N/A	N/A	N/A
9th-Apr-24	6480.019	6480.019	0.000
10th-Apr-24	N/A	N/A	N/A

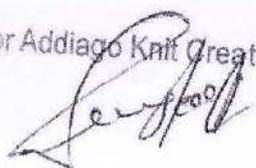
For Addiago Knit Creation Pvt. Ltd.



Director

11th-Apr-24	N/A	N/A	N/A
12th-Apr-24	6480.019	6480.019	0.000
13th-Apr-24	6480.019	6480.019	0.000
14th-Apr-24	N/A	N/A	N/A
15th-Apr-24	6480.019	6480.019	0.000
16th-Apr-24	6480.019	6480.019	0.000
17th-Apr-24	6480.019	6480.019	0.000
18th-Apr-24	6480.019	6480.019	0.000
19th-Apr-24	6480.019	6480.019	0.000
20th-Apr-24	6480.019	6480.019	0.000
21st-Apr-24	6480.019	6480.019	0.000
22nd-Apr-24	N/A	N/A	N/A
23rd-Apr-24	6480.019	6480.019	0.000
24th-Apr-24	6480.019	6480.019	0.000
25th-Apr-24	6480.019	6480.019	0.000
26th-Apr-24	6480.019	6480.019	0.000
27th-Apr-24	6480.019	6480.019	0.000
28th-Apr-24	6480.019	6480.019	0.000
29th-Apr-24	6480.019	6480.019	0.000
30th-Apr-24	6480.019	6480.019	0.000
1st-May-24	6480.019	6480.019	0.000
2nd-May-24	6480.019	6480.019	0.000
3rd-May-24	6480.019	6480.019	0.000
4th-May-24	6480.019	6480.019	0.000
5th-May-24	N/A	N/A	N/A
6th-May-24	6502.138	6580.283	78.145
7th-May-24	6580.283	6688.072	107.789
8th-May-24	6688.072	6784.492	96.420
9th-May-24	6784.492	6916.508	132.016
10th-May-24	6916.508	7125.735	209.227
11th-May-24	N/A	N/A	N/A
12th-May-24	7127.143	7155.669	28.526
13th-May-24	7155.669	7338.064	182.395
14th-May-24	7338.064	7578.023	239.959
15th-May-24	7578.023	7578.023	0.000
16th-May-24	N/A	N/A	N/A
17th-May-24	N/A	N/A	N/A
18th-May-24	7578.023	7700.91	122.887
19th-May-24	7700.91	7709.951	9.041
20th-May-24	N/A	N/A	N/A
21st-May-24	N/A	N/A	N/A
22nd-May-24	7710.022	7821.541	111.519
23rd-May-24	7821.541	7850.753	29.212
24th-May-24	7850.753	7850.753	0.000
25th-May-24	7850.753	7850.753	0.000
26th-May-24	7850.753	7853.275	2.522
27th-May-24	7853.275	7867.512	14.237

For Addiagio Knif Creation Pvt. Ltd.



28th-May-24	7867.512	7882.659	15.147
29th-May-24	7882.659	7943.55	60.891
30th-May-24	7943.55	7952.024	8.474
31st-May-24	7952.024	7962.816	10.792
1st-Jun-24	7962.816	7962.816	0.000
2nd-Jun-24	7962.816	7962.816	0.000
3rd-Jun-24	7962.816	7962.816	0.000
4th-Jun-24	7962.816	7962.816	0.000
5th-Jun-24	7962.816	7962.816	0.000
6th-Jun-24	7962.816	7962.816	0.000
7th-Jun-24	7962.816	7962.816	0.000
8th-Jun-24	7962.816	7962.816	0.000
9th-Jun-24	7962.816	7962.816	0.000
10th-Jun-24	7962.816	7962.816	0.000
11th-Jun-24	7962.816	7962.816	0.000
12th-Jun-24	7962.816	7965.143	2.327
13th-Jun-24	7965.143	7965.193	0.050
14th-Jun-24	7965.193	7976.875	11.682
15th-Jun-24	7976.875	7984.305	7.430
16th-Jun-24	N/A	N/A	N/A
17th-Jun-24	7990.156	7997.372	7.216
18th-Jun-24	7997.372	8020.917	23.545
19th-Jun-24	8020.917	8045.462	24.545
20th-Jun-24	8045.462	8045.738	0.276
21st-Jun-24	8045.738	8045.738	0.000
22nd-Jun-24	8045.738	8046.869	1.131
23rd-Jun-24	8046.869	8046.872	0.003
24th-Jun-24	8046.872	8047.073	0.201
25th-Jun-24	8047.073	8047.869	0.796
26th-Jun-24	8047.869	8048.065	0.196
27th-Jun-24	8048.065	8048.218	0.153
28th-Jun-24	8048.218	8048.456	0.238
29th-Jun-24	N/A	N/A	N/A
30th-Jun-24	8049.045	8049.174	0.129
1st-Jul-24	8049.174	8049.191	0.017
2nd-Jul-24	8049.191	8049.252	0.061
3rd-Jul-24	8049.252	8049.266	0.014
4th-Jul-24	8049.266	8049.448	0.182
5th-Jul-24	8049.448	8050.409	0.961
6th-Jul-24	8050.409	8050.412	0.003
7th-Jul-24	8050.412	8050.805	0.393
8th-Jul-24	8050.805	8050.863	0.058
9th-Jul-24	8050.863	8051.196	0.333
10th-Jul-24	8051.196	8051.888	0.692
11th-Jul-24	8051.888	8051.956	0.068
12th-Jul-24	8051.956	8052.03	0.074
13th-Jul-24	8052.03	8052.112	0.082

For Addiagio Kvit Crgation Pvt. Ltd.



Director

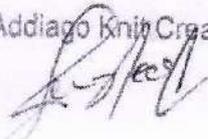
28th-May-24	7867.512	7882.659	15.147
29th-May-24	7882.659	7943.55	60.891
30th-May-24	7943.55	7952.024	8.474
31st-May-24	7952.024	7962.816	10.792
1st-Jun-24	7962.816	7962.816	0.000
2nd-Jun-24	7962.816	7962.816	0.000
3rd-Jun-24	7962.816	7962.816	0.000
4th-Jun-24	7962.816	7962.816	0.000
5th-Jun-24	7962.816	7962.816	0.000
6th-Jun-24	7962.816	7962.816	0.000
7th-Jun-24	7962.816	7962.816	0.000
8th-Jun-24	7962.816	7962.816	0.000
9th-Jun-24	7962.816	7962.816	0.000
10th-Jun-24	7962.816	7962.816	0.000
11th-Jun-24	7962.816	7962.816	0.000
12th-Jun-24	7962.816	7965.143	2.327
13th-Jun-24	7965.143	7965.193	0.050
14th-Jun-24	7965.193	7976.875	11.682
15th-Jun-24	7976.875	7984.305	7.430
16th-Jun-24	N/A	N/A	N/A
17th-Jun-24	7990.156	7997.372	7.216
18th-Jun-24	7997.372	8020.917	23.545
19th-Jun-24	8020.917	8045.462	24.545
20th-Jun-24	8045.462	8045.738	0.276
21st-Jun-24	8045.738	8045.738	0.000
22nd-Jun-24	8045.738	8046.869	1.131
23rd-Jun-24	8046.869	8046.872	0.003
24th-Jun-24	8046.872	8047.073	0.201
25th-Jun-24	8047.073	8047.869	0.796
26th-Jun-24	8047.869	8048.065	0.196
27th-Jun-24	8048.065	8048.218	0.153
28th-Jun-24	8048.218	8048.456	0.238
29th-Jun-24	N/A	N/A	N/A
30th-Jun-24	8049.045	8049.174	0.129
1st-Jul-24	8049.174	8049.191	0.017
2nd-Jul-24	8049.191	8049.252	0.061
3rd-Jul-24	8049.252	8049.266	0.014
4th-Jul-24	8049.266	8049.448	0.182
5th-Jul-24	8049.448	8050.409	0.961
6th-Jul-24	8050.409	8050.412	0.003
7th-Jul-24	8050.412	8050.805	0.393
8th-Jul-24	8050.805	8050.863	0.058
9th-Jul-24	8050.863	8051.196	0.333
10th-Jul-24	8051.196	8051.888	0.692
11th-Jul-24	8051.888	8051.956	0.068
12th-Jul-24	8051.956	8052.03	0.074
13th-Jul-24	8052.03	8052.112	0.082

For Addiagio Knit Creation Pvt. Ltd.



Director

14th-Jul-24	8052.112	8052.162	0.050
15th-Jul-24	8052.162	8052.224	0.062
16th-Jul-24	8052.224	8053.086	0.862
17th-Jul-24	8053.086	8053.734	0.648
18th-Jul-24	8053.734	8053.91	0.176
19th-Jul-24	8053.91	8053.996	0.086
20th-Jul-24	8053.996	8054.27	0.274
21st-Jul-24	8054.27	8054.621	0.351
22nd-Jul-24	8054.621	8098.846	44.225
23rd-Jul-24	8098.846	8187.327	88.481
24th-Jul-24	8187.327	8410.3	222.973
25th-Jul-24	8410.3	8651.368	241.068
26th-Jul-24	8651.368	8667.164	15.796
27th-Jul-24	8667.164	8735.836	68.672
28th-Jul-24	8735.836	8735.839	0.003
29th-Jul-24	8735.839	8747.339	11.500
30th-Jul-24	8747.339	8764.037	16.698
31st-Jul-24	8764.037	8764.255	0.218
1st-Aug-24	8764.255	8770.928	6.673
2nd-Aug-24	8770.928	8830.893	59.965
3rd-Aug-24	8830.893	8834.158	3.265
4th-Aug-24	N/A	N/A	N/A
5th-Aug-24	8834.158	8834.232	0.074
6th-Aug-24	8834.232	8834.276	0.044
7th-Aug-24	8834.276	8838.243	3.967
8th-Aug-24	8838.243	8855.657	17.414
9th-Aug-24	8855.657	8862.379	6.722
10th-Aug-24	8862.379	8872.21	9.831
11th-Aug-24	N/A	N/A	N/A
12th-Aug-24	8873.299	8876.572	3.273
13th-Aug-24	8876.572	8888.943	12.371
14th-Aug-24	N/A	N/A	N/A
15th-Aug-24	N/A	N/A	N/A
16th-Aug-24	8892.71	8960.077	67.367
17th-Aug-24	8960.077	9001.59	41.513
18th-Aug-24	9001.59	9063.876	62.286
19th-Aug-24	9063.876	9063.876	0.000
20th-Aug-24	9063.876	9089.494	25.618
21st-Aug-24	9089.494	9092.775	3.281
22nd-Aug-24	9092.775	9092.804	0.029
23rd-Aug-24	9092.804	9092.825	0.021
24th-Aug-24	9092.825	9124.479	31.654
25th-Aug-24	9124.479	9147.318	22.839
26th-Aug-24	9147.318	9148.054	0.736
27th-Aug-24	9148.054	9207.827	59.773
28th-Aug-24	9207.827	9239.048	31.221
29th-Aug-24	9239.048	9378.5	139.452



30th-Aug-24	9378.5	9426.446	47.946
31st-Aug-24	9426.446	9546.446	120.000
1st-Sep-24	9546.446	9720.763	174.317
2nd-Sep-24	9720.763	9904.977	184.214
3rd-Sep-24	9904.977	10074.684	169.707
4th-Sep-24	10074.684	10306.352	231.668
5th-Sep-24	10306.352	10390.572	84.220
6th-Sep-24	10390.572	10457.639	67.067
7th-Sep-24	10457.639	10712.864	255.225
8th-Sep-24	10712.864	11005.964	293.100
9th-Sep-24	11005.964	11083.071	77.107
10th-Sep-24	11083.071	11168.101	85.030
11th-Sep-24	11168.101	11305.123	137.022
12th-Sep-24	11305.123	11406.797	101.674
13th-Sep-24	11406.797	11407.719	0.922
14th-Sep-24	11407.719	11409.426	1.707
15th-Sep-24	11409.426	11501.113	91.687
16th-Sep-24	11501.113	11528.919	27.806
17th-Sep-24	11528.919	11529.506	0.587
18th-Sep-24	11529.506	11684.803	155.297
19th-Sep-24	11684.803	11685.328	0.525
20th-Sep-24	11685.328	11696.407	11.079
21st-Sep-24	11696.407	11699.048	2.641
22nd-Sep-24	11699.048	11699.048	0.000
23rd-Sep-24	11699.048	11864.574	165.526
24th-Sep-24	11864.574	11974.821	110.247
25th-Sep-24	11974.821	11995.831	21.010
26th-Sep-24	11995.831	12046.673	50.842
27th-Sep-24	12046.673	12048.996	2.323
28th-Sep-24	12048.996	12049.024	0.028
29th-Sep-24	12049.024	12049.025	0.001
30th-Sep-24	12049.025	12057.727	8.702
1st-Oct-24	12057.727	12122.793	65.066
2nd-Oct-24	12122.793	12122.819	0.026
3rd-Oct-24	12122.819	12129.195	6.376
4th-Oct-24	12129.195	12129.204	0.009
5th-Oct-24	12129.204	12129.516	0.312
6th-Oct-24	12129.516	12129.756	0.240
7th-Oct-24	12129.756	12173.549	43.793
8th-Oct-24	12173.549	12413.884	240.335
9th-Oct-24	12413.884	12655.088	241.204
10th-Oct-24	12655.088	12763.214	108.126
11th-Oct-24	12763.214	12840.138	76.924
12th-Oct-24	12840.138	12842.813	2.675
13th-Oct-24	12842.813	12843.899	1.086
14th-Oct-24	12843.899	12844.047	0.148
15th-Oct-24	12844.047	12899.482	55.435

For Addiagio Knit Creation Pvt. Ltd.

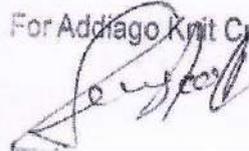


Director

16th-Oct-24	12899.482	12913.856	14.374
17th-Oct-24	12913.856	12922.86	9.004
18th-Oct-24	12922.86	12960.311	37.451
19th-Oct-24	12960.311	13003.574	43.263
20th-Oct-24	13003.574	13004.816	1.242
21st-Oct-24	13004.816	13080.215	75.399
22nd-Oct-24	13080.215	13197.427	117.212
23rd-Oct-24	13197.427	13281.42	83.993
24th-Oct-24	13281.42	13455.876	174.456
25th-Oct-24	13455.876	13541.378	85.502
26th-Oct-24	13541.378	13667.106	125.728
27th-Oct-24	13667.106	13821.733	154.627
28th-Oct-24	13821.733	13887.372	65.639
29th-Oct-24	13887.372	13937.824	50.452
30th-Oct-24	13937.824	14007.426	69.602
31st-Oct-24	14007.426	14041.58	34.154
1st-Nov-24	14041.58	14055.236	13.656
2nd-Nov-24	14055.236	14063.124	7.888
3rd-Nov-24	14063.124	14063.148	0.024
4th-Nov-24	14063.148	14078.091	14.943
5th-Nov-24	14078.091	14139.553	61.462
6th-Nov-24	14139.553	14147.454	7.901
7th-Nov-24	14147.454	14159.51	12.056
8th-Nov-24	14159.51	14273.691	114.181
9th-Nov-24	14273.691	14327.187	53.496
10th-Nov-24	14327.187	14329.66	2.473
11th-Nov-24	14329.66	14351.756	22.096
12th-Nov-24	14351.756	14363.778	12.022
13th-Nov-24	14363.778	14371.139	7.361
14th-Nov-24	14371.139	14408.21	37.071
15th-Nov-24	14408.21	14441.89	33.680
16th-Nov-24	14441.89	14476.561	34.671
17th-Nov-24	14476.561	14476.92	0.359
18th-Nov-24	14476.92	14501.103	24.183
19th-Nov-24	14501.103	14566.07	64.967
20th-Nov-24	14566.07	14578.593	12.523
21st-Nov-24	14578.593	14594.829	16.236
22nd-Nov-24	14594.829	14604.957	10.128
23rd-Nov-24	14604.957	14607.773	2.816
24th-Nov-24	14607.773	14607.82	0.047
25th-Nov-24	14607.82	14630.798	22.978
26th-Nov-24	14630.798	14651.247	20.449
27th-Nov-24	14651.247	14663.715	12.468
28th-Nov-24	14663.715	14675.772	12.057
29th-Nov-24	14675.772	14676.857	1.085
30th-Nov-24	14676.857	14677.799	0.942
1st-Dec-24	14677.799	14677.799	0.000

2nd-Dec-24	14677.799	14689.157	11.358
3rd-Dec-24	14689.157	14717.413	28.256
4th-Dec-24	14717.413	14717.542	0.129
5th-Dec-24	14717.542	14767.732	50.190
6th-Dec-24	14767.732	14777.435	9.703
7th-Dec-24	14777.435	14961.132	183.697
8th-Dec-24	14961.132	15124.048	162.916
9th-Dec-24	15124.048	15250.969	126.921
10th-Dec-24	15250.969	15250.969	0.000
11th-Dec-24	15250.969	15250.969	0.000
12th-Dec-24	15250.969	15263.492	12.523
13th-Dec-24	15263.492	15263.502	0.010
14th-Dec-24	15263.502	15263.502	0.000
15th-Dec-24	15263.502	15263.502	0.000
16th-Dec-24	15263.502	15280.929	17.427
17th-Dec-24	15280.929	15292.238	11.309
18th-Dec-24	15292.238	15312.111	19.873
19th-Dec-24	15312.111	15354.708	42.597
20th-Dec-24	15354.708	15364.318	9.610
21st-Dec-24	15364.318	15385.567	21.249
22nd-Dec-24	15385.567	15388.771	3.204
23rd-Dec-24	15388.771	15417.398	28.627
24th-Dec-24	15417.398	15451.136	33.738
25th-Dec-24	15451.136	15471.33	20.194
26th-Dec-24	15471.33	15512.47	41.140
27th-Dec-24	15512.47	15562.393	49.923
28th-Dec-24	15562.393	15632.008	69.615
29th-Dec-24	15632.008	15632.027	0.019
30th-Dec-24	15632.027	15632.042	0.015
31st-Dec-24	15632.042	15646.202	14.160
1st-Jan-25	15646.202	15671.61	25.408
2nd-Jan-25	15671.61	15721.016	49.406
3rd-Jan-25	15721.016	15738.079	17.063
4th-Jan-25	15738.079	15766.754	28.675
5th-Jan-25	15766.754	15766.775	0.021
6th-Jan-25	15766.775	15793.784	27.009
7th-Jan-25	15793.784	15844.956	51.172
8th-Jan-25	15844.956	15901.573	56.617
9th-Jan-25	15901.573	15992.95	91.377
10th-Jan-25	15992.95	16064.621	71.671
11th-Jan-25	16064.621	16127.296	62.675
12th-Jan-25	16127.296	16127.529	0.233
13th-Jan-25	16127.529	16134.16	6.631
14th-Jan-25	16134.16	16211.647	77.487
15th-Jan-25	16211.647	16304.464	92.817
16th-Jan-25	16304.464	16369.469	65.005
17th-Jan-25	16369.469	16395.839	26.370

For Addhago Knit Creation Pvt. Ltd.



Director

18th-Jan-25	16395.839	16396.085	0.246
19th-Jan-25	16396.085	16396.085	0.000
20th-Jan-25	16396.085	16425.455	29.370
21st-Jan-25	16425.455	16489.958	64.503
22nd-Jan-25	16489.958	16582.11	92.152
23rd-Jan-25	16582.11	16663.585	81.475
24th-Jan-25	16663.585	16742.45	78.865
25th-Jan-25	16742.45	16831.928	89.478
26th-Jan-25	16831.928	16921.877	89.949
Totalizer			16612.977
Average			38.998

For Addiago Knit Creation Pvt. Ltd.



Director



AAKUNDLI ANALYTICAL LABORATORY PVT. LTD.

AN ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 CERTIFIED LABORATORY

272, Phase-IV, Sec-57, HSIIDC, Kundli, Sonapat-131028 (Haryana)

Ph. : 7082301442, 9250014551 Email : aalkundli@gmail.com

Website : www.aalkundli.com

TEST REPORT

Page 1 of 1

Issued To: M/s Addiagio Knit Creations Pvt. Ltd.
Plot No.217, Phase-1, HSIIDC Industrial
Estate, Barhi, Dist. Sonapat, Haryana

Report No. AAL WQT-20241223010

Date of Receiving: 23/12/2024

Date of Starting: 23/12/2024

Date of Completion: 28/12/2024

Date of Reporting: 28/12/2024

Sample Quantity: 1 Litre

Sample Packing Condition: Plastic Bottle

Sample Collected By: AAL

Sample Description: ETP Outlet Water

TEST RESULT

S. No.	Test Parameters	Unit	Results	Limits as per Environment (Protection) Rules, 1986 Schedule-VI General Standard for Discharge Inland Surface Water	Test Methods
1	pH Value	-	7.42	5.5 - 9.0	IS 3025(P-11)-2022
2	Total Suspended Solids	mg/l	28.0	100 Max.	IS 3025(P-17)-2022
3	Oil & Grease	mg/l	<2.0	10 Max.	IS 3025(P-39)-2021
4	Biochemical Oxygen Demand (BOD - 5 days at 20°C)	mg/l	21.6	30 Max.	IS 3025(P-44)-2023
5	Chemical Oxygen Demand (COD)	mg/l	98.2	250 Max.	IS 3025(P-58)-2023

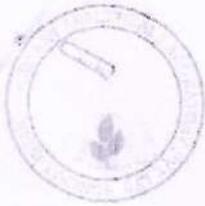
End of Report

For Addiagio Knit Creation Pvt. Ltd.

Director

Authorized Signatory

Note: 1. The Result indicated above refer to the tested sample and listed test parameters only, endorsement of products is neither inferred nor implied.
2. Total liability of our laboratory is limited to the invoice amount.
3. This report shall not be reproduced wholly or in part without written consent of the laboratory.
4. This report shall not be used in any advertising media or as evidence in the court of law without prior written consent of the laboratory.
5. The non-responsibility remains attached to the client.



ARIHANT ANALYTICAL LABORATORY PVT. LTD.

AN ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 CERTIFIED LABORATORY

272, Phase-IV, Sec-57, HSIIDC, Kundli, Sonapat-131028 (Haryana)

Ph. : 7082301442, 9250014551 Email : aalkundli@gmail.com

Website : www.aalkundli.com

TEST REPORT

Page 1 of 1

Issued To: M/s Addiagio Knit Creations Pvt. Ltd.
Plot No 217, Phase-1, HSIIDC Industrial Estate,
Barhi, Dist. Sonapat, Haryana

Report No. AAL WQT-20241223011

Date of Receiving: 23/12/2024
Date of Starting: 23/12/2024
Date of Completion: 28/12/2024
Date of Reporting: 28/12/2024
Sample Quantity: 2 Litre
Sample Packing Condition: Plastic Bottle
Sample Collected By: AAL

Sample Description: Ground Water

RESULTS

S. No.	Test Parameters	Unit	Results	Requirements As per IS: 10500-2012		Test Methods
				Acceptable Limit	Permissible Limit	
1	Colour	Hazen	<5.0	5 Max.	15 Max.	IS 3025(P-4)-2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025(P-5)-2018
3	pH Value	-	7.33	6.5-8.5	No relaxation	IS 3025(P-11)-2022
4	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025(P-8)-2023
5	Turbidity	NTU	<1.0	1 Max.	5 Max.	IS 3025(P-10)-2023
6	Total Dissolved Solids	mg/l	1296.0	500 Max.	2000 Max.	IS 3025(P-16)-2023
7	Aluminium (as Al)	mg/l	BLQ(0.00-0.01)	0.03 Max.	0.2 Max.	IS 3025(P-2)-2019
8	Anionic Detergent (as Meq/L)	mg/l	BLQ(0.00-0.2)	0.2 Max.	1.0 Max.	APHA 5540 C.24 th Ed.-2023
9	Boron (as B)	mg/l	BLQ(0.00-0.01)	0.5 Max.	2.4 Max.	IS 3025(P-2)-2019
10	Calcium (as Ca)	mg/l	113.0	75 Max.	200 Max.	IS 3025(P-2)-2019
11	Chlorides (as Cl)	mg/l	445.0	250 Max.	1000 Max.	IS 3025(P-32)-1988
12	Copper (as Cu)	mg/l	BLQ(0.00-0.01)	0.05 Max.	1.5 Max.	IS 3025(P-2)-2019
13	Fluoride (as F)	mg/l	0.36	1 Max.	1.5 Max.	IS 3025(P-2)-2019
14	Residual free chlorine	mg/l	BLQ(0.00-0.1)	0.2 Min. <small>(when Chlorinated)</small>	1.0 Min. <small>(when Chlorinated)</small>	APHA 4500 F D 24 th Ed.-2023 IS 3025(P-26)-2021
15	Iron (as Fe)	mg/l	0.28	1.0 Max.	No relaxation	IS 3025(P-2)-2019
16	Magnesium (as Mg)	mg/l	60.6	30 Max.	100 Max.	IS 3025(P-2)-2019
17	Manganese (as Mn)	mg/l	BLQ(0.00-0.01)	0.1 Max.	0.3 Max.	IS 3025(P-2)-2019
18	Nitrate (as NO ₃)	mg/l	16.0	45 Max.	No relaxation	IS 3025(P-34/Sec-1)-2023
19	Phenolic Compound (as CaCO ₃)	mg/l	BLQ(0.00-0.001)	0.001 Max.	0.002 Max.	IS 3025(P-43/Sec-1)-2022
20	Selenium (as Se)	mg/l	BLQ(0.00-0.001)	0.01 Max.	No relaxation	IS 3025(P-56)-2003
21	Sulphate (as SO ₄)	mg/l	172.0	200 Max.	400 Max.	IS 3025(P-24/Sec-1)-2022
22	Total Alkalinity (as CaCO ₃)	mg/l	534.0	200 Max.	600 Max.	IS 3025(P-23)-2023
23	Total Hardness (as CaCO ₃)	mg/l	546.0	200 Max.	600 Max.	IS 3025(P-21)-2009
24	Zinc (as Zn)	mg/l	BLQ(0.00-0.01)	5 Max.	15 Max.	IS 3025(P-2)-2019
25	Cadmium (as Cd)	mg/l	BLQ(0.00-0.001)	0.003 Max.	No relaxation	IS 3025(P-2)-2019
26	Lead (as Pb)	mg/l	BLQ(0.00-0.01)	0.01 Max.	No relaxation	IS 3025(P-2)-2019
27	Nickel (Ni)	mg/l	BLQ(0.00-0.01)	0.01 Max.	No relaxation	IS 3025(P-2)-2019
28	Mercury (as Hg)	mg/l	BLQ(0.00-0.001)	0.001 Max.	No relaxation	IS 3025(P-2)-2019
29	Total Arsenic (as As)	mg/l	BLQ(0.00-0.01)	0.01 Max.	No relaxation	IS 3025(P-48)-1992
30	Total Chromium (as Cr)	mg/l	BLQ(0.00-0.01)	0.05 Max.	No relaxation	IS 3025(P-37)-2022
31	E.Coli	Per 100ml	Absent	Shall not be detectable in any 100 ml sample		IS 15185-2016
32	Total Coliform	Per 100ml	Absent	Shall not be detectable in any 100 ml sample		IS 15185-2016

BLQ (Below Limit of Detection), LOD = Limit of Quantification

** End of Report **

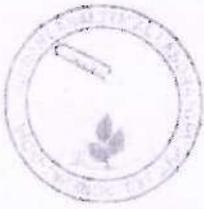
For Addiagio Knit Creation Pvt. Ltd.

Vinay Dixit
(Microbiologist)

Director

Authorised Signatory

- Note: 1. The Result indicated above refer to the tested sample and listed test parameters only, endorsement of products is neither Inferred nor implied.
2. Total liability of our laboratory is limited to the invoice amount.
3. This report shall not be reproduced wholly or in part without written consent of the laboratory.
4. This report shall not be used in any advertising media or as evidence in the court of law without prior written consent of the laboratory.



ARIHANT ANALYTICAL LABORATORY PVT. LTD.

AN ISO 9001:2015, ISO 14001:2015, ISO 45001:2018 CERTIFIED LABORATORY

272, Phase-IV, Sec-57, HSIIDC, Kundli, Sonapat-131028 (Haryana)

Ph. : 7082301442, 9250014551 Email : aalkundli@gmail.com

Website : www.aalkundli.com

TEST REPORT

Page 1 of 1

Issued To:	M/s Addiagio Knit Creations Pvt. Ltd. Plot No.217, Phase-I, HSIIDC Industrial Estate, Bathi, Dist. Sonapat, Haryana	Report No.	AAL ENV-20241223024
Sample Description:	Stack Emission	Date of Receiving:	23/12/2024
Date of Monitoring:	23/12/2024	Date of Starting:	23/12/2024
		Date of Completion:	28/12/2024
		Date of Reporting:	28/12/2024
		Sampling Done By:	AAL

TEST RESULT

Plant/Section	: Boiler Section
Stack Identification	: Stack attached to Boiler
Source of Emission	: Boiler Stack
Capacity	: 2.5 TPH
Type of Stack	: Metal
Diameter of Stack	: 20"
Height of Stack from Ground Level	: 30m
Height from Roof Level	: -
Height at Which Sampling Port	: -
Product Manufacturing	: -
Type of Fuel Used	: Biomass
Normal Operating Schedule	: As per requirements
Duration of Monitoring	: 45 min.
Emission Control (if any)	: Cyclone + Wet Scrubber

Observations

Ambient Temperature (°C)	: 18
Stack Temperature (°C)	: 145
Average Stack Velocity (m/s)	: 11.08
Quantity of emission (Nm ³ /sec.)	: 1.57

S. No.	Test Parameter	Unit	Results	Limits as per CPCB Guidelines	Test Method
1	Particulate Matter (as PM)	mg/Nm ³	68.6	800	IS 11255(P-1)-1
2	Sulphur Dioxide (as SO ₂)	mg/Nm ³	14.3	NS	IS 11255(P-2)-1
3	Oxide of Nitrogen (as NO _x)	mg/Nm ³	22.8	NS	IS 11255(P-7)-2
4	Carbon Dioxide (as CO ₂)	%	6.8	NS	IS: 13270-195

End of Report

For Addiagio Knit Creation Pvt. Ltd.

[Signature]
Director

[Signature]
Deputy Manager
Authorised Signat.

Note: 1. The Result Indicated above refer to the tested sample and listed test parameters only, endorsement of products is neither inferred nor imp.
2. Total liability of our laboratory is limited to the invoice amount.
3. This report shall not be reproduced wholly or in part without written consent of the laboratory.
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हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Government of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name: ADDAGIO KNIT CREATION PVT. LTD.
Project Address: Plot No.217, 224 Phase-1, HSIIDC, Barhi
Village/MC: Barhi Tehsil: Ganaur
District: SONIPAT State: Haryana
Pin Code: --
Communication Address: Plot no. 217,224 HSIIDC Barhi Sonipat
Address Regional Office: Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula

1. NOC No.: HWRA/NOC/IND/N/2022/226
2. Application No.: 26-3/20597/1/HR/IND/2021 3. Category: Industry
4. Project Status: New 5. NOC Type: New

6. Ground Water Extraction Permitted:

Ground Water For	m3/day	m3/year	Valid From	Valid Upto
Fresh Water	150.00	45000.00	09/02/2022	09/02/2023
Total	150.00	45000.00	--	--

7. Details of Ground Water Extraction: Total Existing No.:1 Total Proposed No.:0

Abstraction Structure*	Total Existing No.:1				Total Proposed No.:0			
	DW	DCB	BW	TW	DW	DCB	BW	TW
	1	--	--	--	--	--	--	--

*DW - Dug Well; DCB - Dug cum Bore Well; BW - Bore Well; TW - Tube Well; DWLR - Digital Water Level Recorder

8. Quantum of ground water recharge(m3/year) --

9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism

No. of Piezometers	Monitoring Mechanism		
	Manual	DWLR	Telemetry
0	0	0	0

* Terms & conditions are at the back of this page.

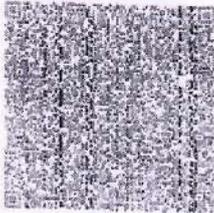


Photo Copy

For Addiagio Knit Creation Pvt. Ltd.

[Signature]

Director

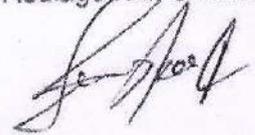
Note: This is computer generated certificate, it can be validated by scanning QR code.

Validity of this NOC shall be subject to compliance of the following mandatory conditions

This NOC for abstraction of ground water shall be subject to the following terms and conditions

1. NOC is granted to the applicant on the condition that local government water supply agencies are not able to supply the desired quantity of water. In case of supply of water from local agency the applicant shall immediately inform HWRA and reduce the abstraction of ground water accordingly.
2. The applicant shall adopt latest water efficient technologies to reduce dependence on ground water resources by 20% in three years. Compliance report in this regard shall be submitted yearly. The proof of reduction of dependence on ground water shall also be submitted half yearly i.e. at the time of deposit of water abstraction charges of the second quarter.
3. The applicant abstracting ground water between 100-500 kld shall undertake self-annual water audit and those abstracting ground water more than 500 kld shall undertake water audit through organisations authorised by Government of India or HWRA and submit audit reports at the time of renewal of the NOC.
4. Construction of observation well(s) (piezometer)(s) within the premises and installation of appropriate water level monitoring mechanism shall be mandatory for industries drawing or proposing to draw more than 500 kld of ground water and Monitoring of water level shall be done by project proponent. The piezometer (observation well) shall be constructed at a minimum distance of 25 m from the production well. Depth and aquifer zone tapped in the piezometer shall be the same as that of the pumping well wells Detailed guidelines for design and construction of piezometer is given on the portal. Monthly water level data shall be submitted to the HWRA through the web portal on quarterly basis.
5. The applicant with red category industries as per Haryana State Pollution Control Board shall store the harvested rainwater in surface storage tanks for use in the industry and shall not use the harvested rainwater to recharge ground water, further the applicants under this category shall ensure wellhead protection measures to prevent ground water pollution and will inform the compliance within 3 months.
6. Injection of treated/abstracted wastewater/effluents into aquifer system is strictly prohibited.
7. The applicant drawing ground water in safe, semi-critical and critical assessment units shall be required to pay ground water abstraction charges on quarterly basis, applicable as per Tables 5.3A.
8. The applicant drawing ground water in over-exploited assessment units shall be liable to pay ground water restoration charges on quarterly basis, applicable as per Tables 5.3B.
9. All the tube wells/ground water abstraction structures permitted shall be fixed with digital electromagnetic/ultrasonic water meters, by the industry at its own cost with telemetry system and monthly ground water abstraction data shall be recorded in a logbook. Compliance to this condition shall be reported within one month from the date of issue of this letter. Daily water meter readings to be recorded in a dedicated register and shall be submitted on the web portal to HWRA on quarterly basis or through centralized mechanism evolved by HWRA.
10. The applicant, as per approved proposal, shall implement rainwater harvesting and ground water recharge measures within three months from the date of issuance of this NOC and undertake periodic maintenance of recharge structures. Photographs (with geo tag only) of the recharge structures etc. and compliance of completion of construction of the same along with copy of NOC shall be furnished immediately to the Haryana Water Resources Authority for verification, on the Email ID of the Authority (compliance - hwra@hry.gov.in)
11. The ground water chemical quality shall be monitored twice in a year during pre & post-monsoon period.
12. The monthly ground water level monitoring data in respect of piezometer shall be submitted quarterly to the Haryana Water Resources Authority on regular basis.
13. The applicant shall ensure proper recycling and reuse, including use for green belt, of wastewater after adequate treatment.
14. In case of renewal, application shall be submitted online within 90 days before the expiry of this NOC and abstraction of ground water after expiry of NOC shall be illegal and liable for legal action as per law.
15. The applicant shall seek prior permissions from HWRA for any increase in daily quantum of groundwater abstraction (i.e. more than the permitted limit in the NOC).
16. Where the applicant granted NOC for abstraction of saline water and the existing well(s) is/are yielding fresh water, the same shall be sealed and new tube well(s) tapping saline water shall be constructed within 3 months of the issuance of NOC or from the date of seal of the fresh water tube well, as the case may be. The applicant shall be also ensuring safe disposal of saline residue, if any.
17. The applicant shall comply with the provisions of the Haryana Water Resources (Conservation, Regulation and Management) Authority Act, 2020, Rules, regulations, guidelines and directions issued thereunder. Non-compliance of these provisions shall be liable for the penalty as per the provisions of the Act, rules and regulations, guidelines and directions issued thereunder.
18. The applicant shall ensure the 100% reuse for non potable usage of self generated waste water after due treatment. He shall also ensure to reuse for non potable usage the Treated Waste Water (other than self generated) as per application and NOC terms & conditions.
19. Since, this NOC has been issued on the basis of self-assessment by the applicant and without any site inspection, hence the Authority may inspect the site/unit and documents at any time. In case any material difference is found in the information submitted and the site conditions or documents, the Authority may suspend the NOC granted immediately and may revoke or modify the NOC after giving a notice to the applicant.
20. This NOC is subject to prevailing State Government rules/law of Courts orders related to construction of tube well, ground water withdrawal, construction of recharge or conservation structures/discharge of effluents or any such matters as applicable.
21. The applicant shall comply with the directions/conditions/instructions issued by any Court of law related to the matters concerned with the Authority.
22. The applicant shall report self-compliance duly signed by authorized person along with authorization letter by e-mail to Haryana Water Resources Authority quarterly as well as yearly basis after the issuance of NOC.
23. This NOC does not absolve the applicant of his obligation/requirement to obtain the necessary approvals from the statutory and administrative Authorities/Departments.
24. The issuance of this NOC does not imply that other statutory or administrative clearances shall necessarily be granted to the applicant by the concerned authorities. The concerned Authorities shall act as per their own procedure.
25. The applicant shall immediately inform the HWRA, if any change in the information provided by the applicant in the application form for seeking NOC.
26. This NOC shall not absolve the applicant from any penalty/punishment/environment compensation, which may have been imposed or may be imposed, for abstraction of groundwater during such period, before the issuance of this NOC.
27. In case of non-payment or delayed payment of ground water abstraction/conservation charges, a penal interest @ 18% shall be charged.
28. The necessary compliance shall be submitted to the Authority on the web portal of the Authority i.e. www.hwra.org.in or on the email id compliance-hwra@hry.gov.in.
- 29.

For Addiago Knit Creation Pvt. Ltd.



Director

Note: This is computer generated certificate, it can be validated by scanning QR code.



हरियाणा सरकार
हरियाणा जल संसाधन प्राधिकरण
Government of Haryana
Haryana Water Resources Authority

PERMISSION CERTIFICATE FOR GROUND WATER EXTRACTION

Project Name: ADDAGIO KNIT CREATION PVT. LTD. HSIIDC Indl Area Barhi Distt. Sonapat
Project Address: Plot No. 217 224, HSIIDC, Indl. Area, Barhi, Distt. Sonipat
Village/MC: Bari Tehsil: Ganaur
District: SONIPAT State: Haryana
Pin Code: --
Communication Address: Plot No. 217 224, HSIIDC, Indl. Area, Barhi, Distt. Sonipat
Address Regional Office: Rear Building, 3rd Floor, HSVP, Sector-6, Panchkula

1. NOC No.: HWRA/NOC/IND/R/2024/331
2. Application No.: HWRA/IND/R/2022/457 3. Category: Industry
4. Project Status: Renew 5. NOC Type: Renew

6. Ground Water Extraction Permitted:

Ground Water For	m3/day	m3/year	Valid From	Valid Upto
Fresh Water	150.00	45000.00	10/02/2023	10/02/2024
Total	150.00	45000.00	--	--

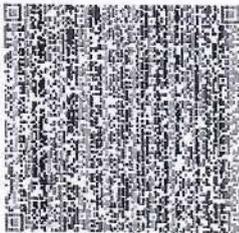
7. Details of Ground Water Extraction: Total Existing No.:1 Total Proposed No.:0

	DW	DCB	BW	TW	DW	DCB	BW	TW
Abstraction Structure*	--	--	1	--	--	--	--	--

*DW - Dug Well;DCB - Dug cum Bore Well;BW - Bore Well;TW - Tube Well;DWLR - Digital Water Level Recorder

8. Quantum of ground water recharge(m3/year) --
9. Number of Piezometers (Observation wells) to be constructed/ monitored & Monitoring mechanism
- | No. of Piezometers | Monitoring Mechanism | | |
|--------------------|----------------------|------|-----------|
| | Manual | DWLR | Telemetry |
| 0 | 0 | 0 | 0 |

* Terms & conditions are at the back of this page.



Government of Haryana
Haryana Water Resources Authority
Applications for Renewal of Permission to Extract Ground Water for Industrial use

Application No: HWRA/IND/R/2024/1596 (Application Received Fee Paid)

HWRA Previous NOC No: HWRA/NOC/IND/R/2024/331 Download

valid upto : 10/02/2024

HWRA Previous Application No: HWRA/IND/R/2022/457 Download

I. General Information:

Application Type Category/ Type of Application:

(i) Name of Applicant:	Sanjeev Kakkar
ID Proof Type	Aadhaar
ID Proof no	XXXXXXXX6118
Id Proof Document	Download
(ii) Designation of Applicant:	Director
Authorization Letter in the name of Sanjeev Kakkar (applicant)	Download
(iii) Name of Industry:	ADDAGIO KNIT CREATION PVT. LTD, HSIIDC Indl Area Barhi Distt. Sonapat
(iv) Registration number of Industry:	UDYAM-HR-18-0024429
(v) Location Details of the Industrial Unit	
Industrial Unit Address	Plot No. 217 224, HSIIDC, Indl. Area, Barhi, Distt, Sonipat
State:	Haryana
District:	SONIPAT
Tehsil:	Ganaur
Block:	GANAUR
Village/MC:	Bar
Region:	over-exploited over-exploited
(vi) Correspondence Address	
Complete Postal Address	Plot No. 217 224, HSIIDC, Indl. Area, Barhi, Distt. Sonipat
Mobile Number:	9810530788
E-Mail of industry:	kamika3c@yahoo.co.in
(vii) Salient Features of the Industrial Activity:	
Type of Industry	Textile Dyeing
Industry fall under	Previous: Micro New : Micro
Is Water intensive	Yes
Purpose of Abstraction	Other Use - INDS AND DOMESTIC USE
Groundwater utilization for	Existing Industry
Whether present industrial activity commenced after 23.12.2020	
Whether there is expansion of this industry Unit after 23.12.2020 involving increase in water requirement	
Consent to Operate	Download

CTO/CTE Number : Issue Date :
 313101720SONCTO75100 30/09/2024
 21

For Addiagio Knit Creation Pvt. Ltd.



Director

Validity Period of Consent to Operate From : 22 Apr 2020 To : 30 Sep 2024

Large industry/ MSME certificate/ proof Download

Description : A TEXTILE , FABRIC PROCESSING INDUSTRY

(viii) Land use details of the existing/proposed Industrial unit premises

Ownership of the land(Enclose documents of ownership) Download

Latitude Longitude 29.120934 77.043014

Location Map Download

Total Land area(in sq m) 1800.00

Rooftop area of buildings/sheds(in sq m) 1150.00

Road/paved area(in sq m) 0.00

Green belt area(in sq m) 350.00

Open Land (in sq m) 300.00

Source of availability of surface water for industrial use, if any No

Townships/villages within 2 km radius of the industrial unit Yes Barri

2) Detail of water requirement/ recycled water usage : (Please enclose flow chart of activities and requirement of water at each stage)

Flow Chart of activities and requirement of water Download

Water Balance Chart with water requirement at each Stage. Download

Affidavit for Non/Partial supply of water from local government water supply agency (in case of ground water requirement less than 10 KLD) Download

NOC/Certificate for non/ partial supply of fresh water/ treated waste from the local government water supply agency Download

Quality of groundwater Fresh Water Fresh Water

Name of NABL(Under Valid Certificate) asia test lab

Upload test report of groundwater quality from NABL accredited lab Pre-monsoon Post-monsoon

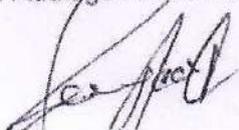
Download Download

Whether any change in Groundwater Requirement No

If yes, then reason & justification for change in ground water requirement along with supporting documents, if any.

	Existing	Revised
(i) Total water required(in m ³ /day)	156.30	156.30 Download
a. Ground Water required(in m ³ /day)	150.00	150.00
b. Recycled Water usage(in m ³ /day)	5.00	5.00
c. Proposed/existing water supply from any agency(in m ³ /day)	1.30	1.30

For Addiago Knit Creation Pvt. Ltd.



Director

(ii) Breakup of Water Requirement and Usage:

Activity	Existing Requirement (m ³ /day)	Revised Requirement (m ³ /day)	No. of Operational Days in a Year	Annual Requirement (m ³ /year)
a. Industrial Activity	147.00	147.00	365	53655.00
b. Residential / Domestic	4.30	4.30	365	1569.50
c. Greenbelt Development / Environment Maintenance	5.00	5.00	0	0.00
d. Other Use	0.00	0.00	0	0.00
e. Grand Total	156.30	156.30		55224.50

Source of recycled water

ETP

(iii) Breakup of Recycled Water Usage:

	(m ³ /day)	(Days)	(m ³ /year)
(a) Total Waste Water Generated:	100.00	365	36500.00
(b) Quantity of Treated Water Available	0.00	0	0.00
i). Reuse in Industrial Activity:	0.00	0	0.00
ii). Reuse in Green Belt Development:	5.00	365	1825.00
iii). Any other use	0.00	0	0.00
(c) Total Treated Water Utilized:	5.00		1825.00
(d) Quantity and mode of disposal of unutilised effluent:	95.00	SENT TO CETP SEWER AND DRAINED	

3. Details of existing and/ or proposed groundwater abstraction structures

(a) Groundwater Abstraction Structure-Existing

SNo.	Type/ Year of construction	Depth (meter)/ Diameter (mm)	Depth to water level (meters below ground level)	Discharge (m ³ per hour)	Operational hours/ (day)/ days/year	Mode of lift	Horse Power of pump	Whether fitted with water meter or not
1	bore well/ 2020	80.00/ 101.60	30.00	53.12	2.82/ 365	1	15	Yes

Source of fresh water requirement being met uptill now

Affidavit duly attested by the Applicant regarding non-existence of tubewell

4. Likely date of operation of proposed tubewell

5. Quantum of ground water recharge(m³/year)

0.00

6. Water Efficient Technology will be adopted

Download

7. Valid Consent of operate issued by HSPCB(CTO)

Download

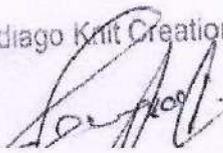
8. Compliance Report as per format

Download

(In case of NOC issued by HWRA, fill the compliance status against the link on the portal. Take the print out of Compliance Report so generated and attach here duly signed by the applicant)

View Online compliance Report

For Addiigo Knit Creation Pvt. Ltd.



Director

- | | |
|---|----------|
| 9. Self-water audit report as per format for 100-500 KLD. Water audit report from accredited consultant for water requirement more than 500 KLD. | Download |
| 10. Affidavit for compliance, as per format. | Download |
| 11. Impact Assessment Report prepared by the accredited consultant : Submit IAR of existing / proposed groundwater withdrawal on the groundwater regime and socio-economic impacts report. Pro-forma for the report is given in Annexure IV of HWRA Guidelines dated 10.9.21. On top of the IAR, provide the Check List + Salient features of IAR, in the prescribed formats. | Download |
| 12 i. Any Other Document/Information (RWH REPORT) | Download |
| ii. Any Other Document/Information (declaration) | Download |
| iii. Any Other Document/Information | Download |
| 13. I shall comply with all the terms and conditions of the Permission for renewal. | Yes |

Self Declaration:-

- I hereby declare that all the documents prescribed in the application form have been uploaded and no blank / another / irrelevant documents have been uploaded against specified documents. I am also aware that any false/ wrong submission /uploading of document will lead to rejection of my application without any notice.
- I hereby certify that the contents of the above Application are true to the best of my knowledge and belief and that it conceals nothing and that no part of it is false. I understand that if any information furnished by me is found to be false, Haryana Ground Water Authority can take punitive action against me as per the extant rules. Further, I shall comply with all the terms and conditions of the permission/NOC to be granted by HWRA.

Date:

Place:

Download

Signature of Applicant with Office Seal

(Sanjeev Kakkar)

(Director)

a) Information of payment for Application Fee

Total Amount

Mode of Payment

Online

Reference No.

Transaction No.

Date

Amount

Status

HRWA1002059715293071

YICI2215078558

25/01/2024

12500

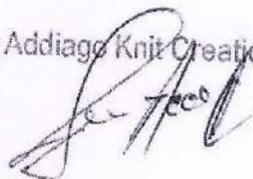
success

b) Information of payment for Tariff Fee

Total Amount

Mode of Payment

For Addiagno Knit Creation Pvt. Ltd.



Director



HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi
Road, Sonapat Ph. 0130-2236119(O) Email:-
hspcbrosr@gmail.com
E-mail: hspcb.pkl@sify.com



No. HSPCB/Consent/ : 313101720SONCTO7510021

Dated:26/04/2020

To.

M/s :Addagio Knit Creation Pvt. Ltd.,
Plot No. 217 224, HSIIDC, Indl. Area, Barhi, Distt. Sonapat

Subject: Grant of consent to operate to M/s Addagio Knit Creation Pvt. Ltd.,

Please refer to your application no. 7510021 received on dated 2020-03-06 in regional office Sonapat. With reference to your above application for consent to operate, M/s Addagio Knit Creation Pvt. Ltd., is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOYH
Period of consent	22/04/2020 - 30/09/2024
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment(In Lakh)	285.0
Total Land Area(Sq. meter)	1800.0
Total Builtup Area(Sq. meter)	1150.0
Quantity of effluent	
1. Trade	400.0 KL/Day
2. Domestic	1.5 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Sewer
2. Trade	Sewer
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. O&G	15 mg/l
5. Ph	6.09.0 mg/l
6. SAR	26 mg/l
7. Phenolic compounds	1 mg/l

8. Chlorides	1000 mg/l
9. Sulphates	1000 mg/l
10. Sulphides	2 mg/l
11. Hexavalent Chromium	0.1 mg/l
12. Total Chromium	2.0 mg/l
Number of stacks	1
Height of stack	
1. Boiler Stack	30 metre
Emission parameters	
1. SPM	800 mg/m ³
Product Details	
1. DYEING AND WASHING OF GARMENTS	50000 Numbers/ day
Capacity of boiler	
1. Boiler	2.5 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Diesel	0.100 KL/day
2. Wood	1.5 Ton/day
Raw Material Details	
GARMENTS 50000 Numbers/Day DYES AND CHEMICALS 250 Kg/Day	Metric Tonnes/Day

Regional Officer, Sonapat
Haryana State Pollution Control Board.

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.
3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control



HARYANA STATE POLLUTION CONTROL BOARD

Star Complex, Opp. General Hospital, Delhi Road,
Sonapat Ph. 0130-2236119(O) Email:-

hspcbrosr@gmail.com

E-mail: hspcb@hry.nic.in

No. HSPCB/Consent/ : 313101724SONCTO73001346

Dated:20/08/2024

To.

M/s :Addagio Knit Creation Pvt. Ltd.,

Plot No. 217 224, HSIIDC, Indl. Area. Barhi, Distt. Sonapat

Subject: Grant of consent to operate to M/s Addagio Knit Creation Pvt. Ltd.,

Please refer to your application no. 73001346 received on dated 2024-07-12 in regional office Sonapat. With reference to your above application for consent to operate, M/s Addagio Knit Creation Pvt. Ltd., is here by granted consent as per following specification/Terms and conditions.

Consent Under	BOTH
Period of consent	01/10/2024 - 30/09/2029
Industry Type	Yarn / Textile processing involving any effluent/emission generating processes including bleaching, dyeing, printing and colouring
Category	RED
Investment(In Lakh)	285.0
Total Land Area(Sq. meter)	1800.0
Total Builtup Area(Sq. meter)	1150.0
Quantity of effluent	
1. Trade	400.0 KL/Day
2. Domestic	1.5 KL/Day
Number of outlets	2.0
Mode of discharge	
1. Domestic	Into HSIIDC sewer leading to CETP
2. Trade	Into HSIIDC sewer after treatment leading to CETP
Domestic Effluent Parameters	
1. NA	
Trade Effluent Parameters	
1. BOD	500 mg/l
2. COD	1400 mg/l
3. TSS	1500 mg/l
4. pH	6.0-9.0
5. O&G	15 mg/l
6. Colour	150 P.C.U. (Platinum Cobalt Units)

7. Total Dissolved Solids, Inorganic (TDS)	2100 mg/l
8. Sulphide (as S)	2 mg/l
9. Sodium Absorption Ratio (SAR)	26
10. Ammonical Nitrogen (as N)	50 mg/l
11. Total Chromium as (Cr)	2 mg/l
12. Phenolic Compounds (as C ₆ H ₅ OH)	1 mg/l
Number of stacks	1
Height of stack	
1. Stack attached to boiler	30 meters
Emission parameters	
1. SPM	80 mg/m ³
2. NOX	50 mg/m ³
3. SOX	50 mg/m ³
Product Details	
1. Dyeing and Washing of Garments	50000 Numbers/ day
Capacity of boiler	
1. Steam boiler	4.0 Ton/hr
Type of Furnace	
1. NA	
Type of Fuel	
1. Biomass	800 Kg/day
Raw Material Details	
Garments	50000 Numbers/Day
Dyes and Chemicals	250 Kg/Day

*Regional Officer, Sonapat
Haryana State Pollution Control Board.*

Terms and conditions

1. The applicants shall maintain good house keeping both within factory and in the premises. All hose pipelines valves, storage tanks etc. shall be leak proof. In plant allowable pollutants levels, if specified by State Board should be met strictly.
2. The applicant/company shall comply with and carry out directive/orders issued by the Board in this consent order at all subsequent times without negligence of his /its part. The applicant/company shall be liable for such legal action against him as per provision of the law/act in case of violation of any order/directives. Issued at any time and or non compliance of the terms and conditions of his consent order.

3. The applicant shall make an application for grant of consent at least 90 days before the date of expiry of this consent.
4. Necessary fee as prescribed for obtaining renewal consent shall be paid by the applicant alongwith the consent application.
5. If due to any technological improvement or otherwise this Board is of opinion that all or any of the conditions referred to above required variation (including the change of any control equipment either in whole or in part) this Board shall after giving the applicant an opportunity of being heard vary all or such condition and there upon the applicant shall be bound to comply with the conditions so varied.
6. The industry shall provide adequate arrangement for fighting the accidental leakages, discharge of any pollutants gas/liquids from the vessels, mechanical equipment etc. which are likely to cause environment pollution.
7. The industry shall comply noise pollution (Regulation and control) Rules, 2000.
8. The industry shall comply all the direction/Rules/Instructions as may be issued by the MOEF/CPCB/HSPCB from time to time.
9. The industry shall ensure that various characteristics of the effluents remain within the tolerance limits as specified in EPA Standard and as amended from time to time and at no time the concentration of any characteristics should exceed these limits for discharge.
10. The industry would immediately submit the revised application to the Board in the event of any change in the raw material in process, mode of treatment/discharge of effluent. In case of change of process at any stage during the consent period, the industry shall submit fresh consent application alongwith the consent to operate fee, if found due, which may be on any account and that shall be paid by the industry and the industry would immediately submit the consent application to the Board in the event of any change during the year in the raw material, quantity, quality of the effluent, mode of discharge, treatment facilities etc.
11. The officer/official of the Board shall reserve the right to access for the inspection of the industry in connection with the various process and the treatment facilities. The consent to operate is subject to review by the Board at any time.
12. Permissible limits for any pollutants mentioned in the consent to operate order should not exceed the concentration permitted in the effluent by the Board.
13. The industry shall pay the balance fee, in case it is found due from the industry at any time later on.
14. If the industry fails to adhere to any of the conditions of this consent to operate order, the consent to operate so granted shall automatically lapse.
15. If the industry is closed temporarily at its own, they shall inform the Board and obtain permission before restart of the unit.
16. The industry shall comply all the Directions/ Rules/Instructions issued from time to time by the Board.
17. Industry should adopt water conservation measures to ensure minimum consumption of water in their process. Ground water based proposals of new industries should get clearance from Central Ground Water Authority (CGWA)/ Haryana Water Resources (Conservation, Regulation and Management) Authority (HWRA) for scientific development of precious resource.
18. The industrial/non industrial sector projects shall develop green belt (as applicable) in its premises including periphery, entry and exit, as per notifications/conditions of EC/directions of MOEF/CPCB/SPCB/NGT/ any court of law. In case of stone crushers, hot mix plants, mineral

grinding units, screening plants and brick kilns etc., the unit shall develop adequate green belt and erect barrier/barricade/boundary wall as applicable, as per notifications/directions of MOEF/CPCB/SPCB/NGT/ any court of law.

19. The unit shall develop paved or hard surfaced approach road to the site of unit (including the storage site, if it is at different place) from the nearest public road for transportation of raw material/final product.

Specific Conditions :

1. That product/PROCESSING OF Dyeing and Washing of Garments will not be more than 50000 Nos. per day. 2. That unit will not discharge trade effluent more than 400 KL/day. 3. That unit will run ETP/APCM regularly and effectively & maintained log books properly. 4. That unit will keep all the parameters within the prescribed limits and shall comply with all the Norms and Rules. 5. That unit will provide inter locking arrangement of DG set with ETP/APCM to ensure regular and effective running of pollution control devices. 6. That unit will not discharge any untreated effluent inside and outside its premises. 7. That unit will not add any polluting process/ machinery and also not to add any process which increases the water pollution load. 8. That unit will comply with all the provisions of Hazardous Waste Rules. 9. That unit will comply the emissions standards laid down for boilers/TFH by CAQM/CPCB/Hon'ble Courts. 10. That unit will modify/upgrade its ETP, if inlet parameters of CETP will revise in future. 11. That unit will install Electromagnetic flow meter on all the sources of Raw water and on the inlet & final outlet of the ETP and maintained the logbook of the same. 12. That unit will not extract ground water without permission from HWRA for extraction of ground water. 13. That unit will not discharge effluent into sewer without permission from HSIIDC for discharge of effluent in HSIIDC sewer leading to CETP. 14. That unit will not install DG set without prior permission of Board. 15. That unit will comply CAQM direction issued vide No. 65 & amended till date, HSPCB direction vide order dated 21.07.2022 regarding standard list of approved fuels in NCR and direction No. 76 dt. 29.09.2023 of CAQM regarding installation of CPCB-IV+ compliant DG set/Dual Fuel Kit/ Retrofitted Emission Control Device (RECD) certified by the authorized agencies on DG sets more than 19 kW. 16. That CTO so granted shall become invalid in case of violation of any of the above / any law of the land. 17. That CTO granted is without prejudice to the action to be taken in respect of any violation made by unit in past & CTO will be deemed revoked & further action will be taken as per law if any violation observed at any stage.

PARDEE Digitally signed by
PARDEEP SINGH
Date: 2024.01.20
17:03:01 +05:30'
P SINGH *Regional Officer, Sonipat*
Haryana State Pollution Control Board.

VAKALATNAMA

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 622 OF 2024

IN RE:-

VARUN GULATI

...APPLICANT

VERSUS

STATE OF HARYANA & ORS.

...RESPONDENTS

KNOW ALL to whom these presents shall come that I/We, undersigned the above named do hereby appoint.

**SIDDHARTH BATRA (P/1083/2004), ARCHNA YADAV (D/1837/2020), SHIVANI CHAWLA (D/2233/2019),
CHINMAY DUBEY (D/8141/2021) & RHYTHM KATYAL (D/3528/2022);**

Advocates

Satram Dass B & Co., 8A, Sagar Apartment, 6 Tilak Marg, New Delhi-110001

Mob: 9013082887, Email: vijay.kumar@satramdass.com

(hereinafter called the advocate/s) to be my/our Advocate in the above noted case and authorize him: -

To act, appear and plead in the above-noted case in this Court or in any other Court in which the same may be tried or heard and also in the Appellate Court including High Court subject to payment of fees separately for each court by me/us.

To sign file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said case in all its stages subject to payment of fees for each stage. To file and take back documents, to admit and/or deny the documents of opposite party. To withdraw or compromise the said case or submit to arbitration any differences or disputes that may arise touching or in any manner relating to the said case. To take execution proceedings. To deposit, draw and receive monthly cheques, cash and grant receipts thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whenever he may think fit to do so and to sign the power of attorney on our behalf.

And I/We the undersigned do hereby agree to ratify and confirm all acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and proposes. And I/We undertake that I/We or my /our duly authorised agent would appear in Court on all hearings and will inform the Advocate for appearance when the case is called. And I/We the undersigned do hereby agree not to hold the advocate or his substitute responsible for the result of the said case. The adjournment costs whenever ordered by the Court shall be of the Advocate which he shall receive and retain for himself. And I/We the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid up. The fee settled is only for the above case and above Court. I/We hereby agree that once fee is paid, I/We will not be entitled for the refund of the same in any case whatsoever and if the case prolongs for more than 3 years the original fee shall be paid again by me/us.

IN WITNESS WHEREOF I/We do hereunto set my/our hand to these presents the contents of which have been understood by me/us on this ^{24th} day of ^{May} 2025

Accepted, identified and certified subjected to the terms of the fees.

44. *Archana Yadav*
[SIDDHARTH BATRA] [ARCHNA YADAV]

Client

Shivani Chawla *Chinmay Dubey*
[SHIVANI CHAWLA] [CHINMAY DUBEY] & [RHYTHM KATYAL]
Advocates

For Addiago Knit Creation Pvt. Ltd.

[Signature]
Director

3909 81

ADDAGIO KNIT CREATIONS PRIVATE LIMITED

Plot No. 217, Barhi Industrial Area, HSIIDC, Distt. Sonapat (HR)

Ref. No. REF. No. AKPL/01/2025

Date Dated :- 22-02-2025

Certified true copy of the resolution passed in the meeting of Board of Directors of M/s. Addagio Knit Creations Private Limited held on 22nd February, 2025 at 11.00 am

“RESOLVED THAT Mr. Sanjeev Kumar is hereby authorized on behalf of M/s. Addagio Knit Creations Pvt. Ltd., to initiate, file, defend, represent, and conduct legal cases, proceedings, or claims in any court of law, tribunal, or any other judicial or quasi-judicial authority in connection with the business or matters of the company/firm.

RESOLVED FURTHER THAT Mr. Sanjeev Kumar is authorized to sign, verify, and submit all necessary documents, affidavits, pleadings, applications, and undertakings, and to appoint advocates, solicitors, and other professionals as may be required for such proceedings.

RESOLVED FURTHER THAT all actions taken by Mr. Sanjeev Kumar in connection with the above matters be and are hereby ratified and confirmed by the company/firm.

RESOLVED FURTHER THAT a certified true copy of this resolution be provided to all concerned authorities as and when required for their records and reference.”

*For and on behalf of
M/s. Addagio Knit Creations Pvt. Ltd.,*

For Addiagio Knit Creation Pvt. Ltd.



(MANOJ KAKKAR)

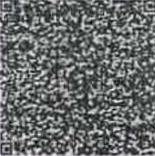
Director

Director

भारत सरकार
GOVERNMENT OF INDIA

संजीव कुमार
Sanjeev Kumar
जन्म तिथि/DOB: 09/01/1966
पुरुष/ MALE
Mobile No: 9810530788

6118
VID : 9149 6643 0825 1949




मेरा आधार, मेरी पहचान

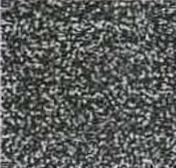
भारत सरकार
GOVERNMENT OF INDIA

आधार
आधार प्राधिकरण

पता:
S/O प्राह्लाद चंद्र कक्कर, प्लॉट न-151 अपर ग्राउंड फ्लोर,
इंजीनियर्स एन्क्लेव, पीतामपुरा, उत्तर पश्चिम,
दिल्ली - 110034

Address :
S/O Prahlad Chand Kakkar, Plot No-151 Upper
Ground Floor, Engineers Enclave, Pitampura,
Pitampura, North West Delhi,
Delhi - 110034

Generation Date: 17/07/2018




1947
1800 300 1947

help@uidai.gov.in

www.uidai.gov.in

P.O. Box No. 1947,
Bengaluru-560 001

Self Attested
[Signature]



Archna Yadav <archna.yadav@satramdass.com>

Advance service copy of short reply on behalf of Respondent Nos. 59 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

1 message

Archna Yadav <archna.yadav@satramdass.com> Sat, May 24, 2025 at 3:38 PM
To: Mansi Chahal <mansichahal104@gmail.com>, Varun Gulati <jansewajanhit@gmail.com>
Cc: Vijay Kumar <vijay.kumar@satramdass.com>, Shivani Chawla <shivani.chawla@satramdass.com>, Chinmay Dubey <chinmay.dubey@satramdass.com>

Dear Sir/ Madam,

PFA.

Advance service copy of short reply on behalf of Respondent No. 59 in O.A. No. 622/2024 titled as 'Varun Gulati v. State of Haryana & Ors.'

Kindly treat the same as Proof of service.

 Paperbook-NGT Reply-R59-Addagio Knit Creation Pvt...

Kind Regards

Archna Yadav
Senior Associate

Satram Dass B & Co.
8A Sagar Apartment, 6 Tilak Marg, New Delhi 110001, India
E-mail: archna.yadav@satramdass.com
Phone (o): +91 (0)11 47046111, 4746144
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